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BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT PUNE

(Under Section 18(1) read with Sections 14 and 20 of the National Green Tribunal Act, 2010)

ORIGINAL APPLICATION NO. 29 OF 2023

BETWEEN :

Mrs. Sylvia Cardozo and Ors) ...Applicants

Versus

State of Goa and Ors) ...Respondents

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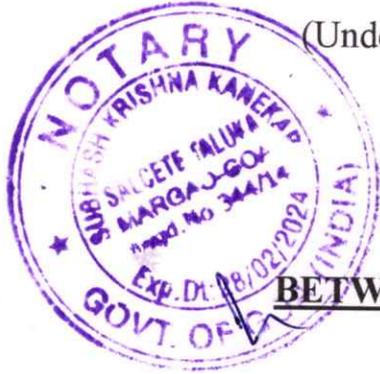
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 Mumbai – 400 023.
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BETWEEN :

Mrs. Sylvia Cardozo and Ors) ...Applicants

Versus

State of Goa and Ors) ...Respondents

AFFIDAVIT IN REJOINER ON BEHALF OF THE APPLICANTS

I, Ms Sylvia Cardozo, the Applicant No. 1 herein, age 48 years, r/o House No 251, Kulsabhat, Camorlim, Salcete, Goa – 403 718, do hereby solemnly affirm and state as under that:

1. I am the Applicant No.1 and am fully acquainted with the facts and circumstances of the case and I have read the Application as well as the Affidavit of the Respondent No. 6 dated 20.04.2023 and Respondent No. 8, 9 and 10 dated 26.05.2023, and am familiar with their contents and as such competent to swear to this Affidavit.

2. At the outset, I say that I am filing the present Affidavit in order to submit a conjoint rejoinder to the Affidavits of the Respondent No. 6 and

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Respondent 8, 9 and 10, as well as to bring on record a brief explanation of the process of identification of forests in Goa. I crave leave to file a detailed para-wise rejoinder to other affidavits filed by other Respondents, if any, or for any other reason deemed necessary by this Hon'ble Tribunal.



I. AFFIDAVIT OF THE RESPONDENT NO. 6

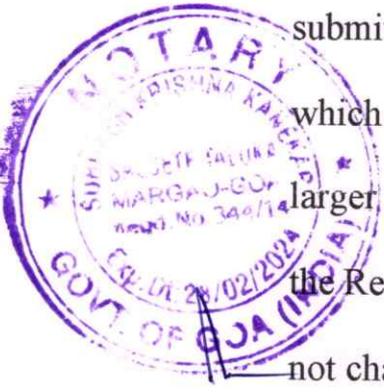
3. I say that the Respondent No. 6 has clarified at para 14 of its affidavit, that it has thus far only granted a provisional NOC and will comply with the law and any directions of the Hon'ble NGT. I therefore say that the Applicants do not have further comment on the position of the Respondent No. 6 in its affidavit other than acknowledging the fact that the Respondent No. 6 seems ready to recall/revoke its provisional NOC if directed by this Hon'ble NGT.

II. AFFIDAVIT OF THE RESPONDENT NO. 8, 9, 10

4. At the outset I say that the Respondent No. 8, 9 and 10 have in their affidavit, been unable to deny the validity of the orders of the Hon'ble Supreme Court. The Respondents have also not denied that the subject lands meet the criteria of natural vegetation having 0.1 canopy density. The only defense of the Respondents at para 13 of its Affidavit is that the area of the particular plot bearing sy no 175/1-I of Camorlim village is 7,010 sq m and

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therefore less than the threshold of 1 Hectare (10,000 sq mts) laid down by the Hon'ble Supreme Court. The Applicants further submit that the minimum area of 1 Hectare and canopy density of 0.1 apply to a patch of natural vegetation, irrespective of the sub-division of lands the forest is spread over, especially when the lands are sub-divided subsequent to the orders of the Hon'ble Supreme Court into individual plots smaller than 1 Hectare, only to side-step the orders of the Hon'ble Supreme Court. I say the applicants have submitted Forest Cover Mappings, google earth images and photographs, which further show that clearly how the extent of this patch of forests is much larger than 1 Hectare, none of which facts have been denied or contended by the Respondents. I say that a sub-division of plot bearing survey no 175 does not change the character and nature of the entire plot being forest land as per the criteria of the Hon'ble Supreme Court and the Forest Survey of India. I say that the Respondents have not responded to the Forest Cover Mappings, tree felling offences, or other evidence submitted, but have made a general statement on the propriety of the grant of permissions without any evidence. There is no response submitted by the Respondents to the issue of the violation of the orders of the Hon'ble Supreme Court. There is no response to the facts submitted showing that the interim report needs to be revisited. The Respondents have not denied that the implementation of the Hon'ble Supreme Court orders, which are related to implementation of the Forest Conservation Act, 1980 ("FCA") require all permissions for conversion of subject lands to be revoked.



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5. I say that the Respondent No. 8, 9, 10 have made completely incorrect and misleading arguments at para 1 of its affidavit regarding the jurisdiction of this Hon'ble Tribunal to hear the present Application. I deny all averments of the Respondent that this Hon'ble Tribunal does not have the jurisdiction to hear the present Application. I say the issues raised in the Application raise an issue of environmental law under Section 14 of the NGT Act, 2010 and also raise the issues of the implementation of the Forest Conservation Act, 1980, particularly the use of forest land for non-forest purposes as proposed by the Respondents. I further say that this Hon'ble Tribunal has heard similar matters and passed judgments on the issue of private forests being demarcated in Goa in OA 479/2018. The orders passed by this Hon'ble Tribunal in OA 479/2018 have been upheld by the Hon'ble Supreme Court. Hence there is simply no question that this Hon'ble Tribunal has the jurisdiction to hear the present Application.



6. I further deny the arguments raised by the Respondent 8, 9 and 10 at para 2, 3, 12 and 24 of its Affidavit stating that the present Application is barred by limitation.

a. The application is primarily based on the implementation of the SC order dated 4.2.2015. The conversion of the land cannot take place until all the permissions are granted, including the Technical clearance given by R4

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on 05.12.2023 and the Construction License granted by R6 on 11.01.2023 (Annexures DD & EE of the original application). The cause of action therefore arose on 11.01.2023 with regards to the implementation of the SC orders.



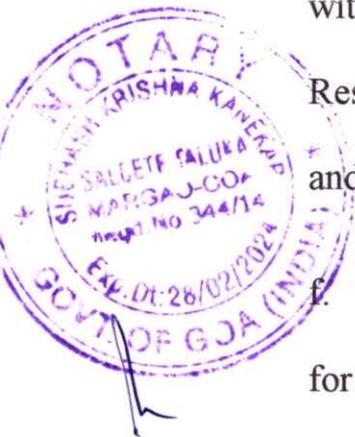
b. The Report dated January 2022 and previous reports are interim reports, not final reports, hence the limitation has not started with regards to the identification of forests by Govt of Goa under its criteria.

c. The identification of forests is an ongoing process (see the brief explanation of the process of identification of forests in Goa under paragraphs 12 to 23 herein below) and therefore the limitation period has not commenced with regards to the identification of forests by Govt of Goa under its criteria.

d. The application under section 14, (1) raises a substantial question of law relating to the environment (identification of forests) and the question arises out of the implementation of FCA. The implementation of FCA, as interpreted by the Hon'ble Supreme Court, requires forests to be identified whenever they are observed or found. The government of Goa has not finished the identification of forests and the process is currently an ongoing one. The identification of forests is a recurring cause of action that arises every day. As an example, the survey nos that were earlier identified by Sawant Committee in 2002 or thereabouts were relooked at by Deepshika Committee almost 20 years later and reidentified.

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e. The interim report is based on the Forest Cover Mappings of the Forest Survey of India which were obtained shortly before the application was filed. These Forest Cover Mappings, which clearly show that the subject lands are within the ambit of the SC orders, are required to be put up on the website of Respondent No 2 and Respondent No 3 as per RTI Act, but could be sourced and obtained only through an RTI application.



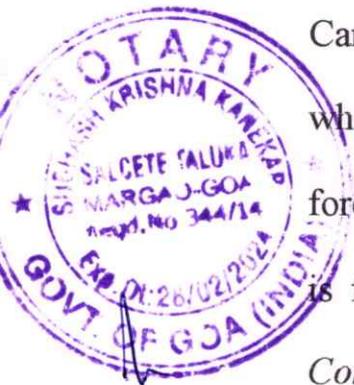
f. The NOC of the Respondent No. 6 dated 11.01.2023 is the cause of action for the conversion of the land and is the final NOC referenced in the Supreme Court order dated 4.2.2015, without which no conversion can take place. I therefore say that there has been no delay and laches in filing the present Application and the application is within limitation.

7. I say that I categorically deny the spurious, malafide, perverse, defamatory accusations raised by the Respondents at para 5 of its affidavit regarding the locus of the Applicants. I say that the Applicants have been diligently pursuing the preservation of the land bearing survey no 175 as forest land for several years by writing to statutory authorities to ensure that the said parcel of land is maintained as forest land. I repeat and reiterate the description of our locus as specified in para 15 of the application and obvious from the letters written by us (Annexures N, S, U, X, Z, AA, BB & GG of the Original Application). Lastly it is settled that it is settled law that the term “any person aggrieved by” as referenced throughout the NGT Act, 2010

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means that any person may raise environmental dispute irrespective of his being personally affected due to the act of wrongdoer/polluter or violator of environmental law/norms. I therefore say that the Applicants have the locus to file the present Application.

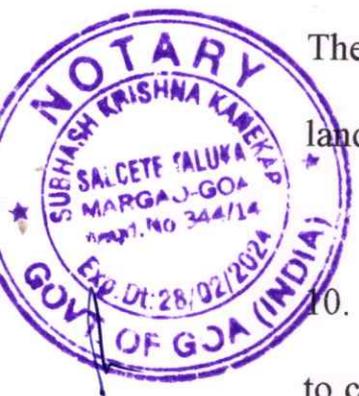
8. In regards to the averments raised at para 9 of the Affidavit, I say that it is pertinent to note that the Conversion Sanad dated 03.03.2020 cited repeatedly by the Respondents as a "carte blanche" to justify its proposed deforestation of a portion of the land bearing survey no 175 of village Camorlim refers to the letter of Dy Conservator of Forests dated 14.01.2019 whereby it is stated that the said land may form part of the identified private forest land, and further notes that the report of whether the land in question is forest land or not is "*subject to the final demarcation of the Review Committee appointed by the Government vide Notification No. 7-1-2009/FOR/087 dtd.23/4/2018*". I therefore say that the office of the Collector of South Goa District itself, while issuing the conversion sanad (pages 174-179 of the Application) also chose to maintain that the said land could be identified as forest land as per the final demarcations of the Review Committee. I say that it is pertinent to note that the Collector of South Goa District arrived at this finding in spite of being in receipt of the letter of 27.08.2019 of the Deputy Conservator of Forests referred to by the Respondents at para 9 of its affidavit.



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9. I further say that the across paras 14, 17, 19 and 23 of its Affidavit, the Respondents have denied, without any grounds or proof, the felling of the trees in sy no 175/1 of Camorlim village, despite forest offence reports (“FORs”) being registered on 4 occasions for illegal felling of 155 forest trees in total. I further say that the Applicants have annexed google earth images to the Application that clearly show the devastation and photographs. I say the said denials by the Respondents are demonstrable falsehoods as is evident from the evidence produced by the Applicants, such as the google earth satellite imagery and the FORs. I say that the forest offences are recorded based on the land records and the sub-division of sy 175/1 has taken place subsequently. Further, the sketch demarcating the land on which the tree felling offences took place (page 107) and the google earth images clearly show that most of the trees were indeed felled on the subject land.

Therefore, the Respondents cannot deny that the tree felling was in the same land.



10. I say that at para 15 of its affidavit that the Respondent has attempted to conflate issues raised in PIL WP 45/2018 filed before the Hon'ble High Court of Bombay at Goa with those raised in the present Application. I say that the Applicants have not challenged the change in zoning, if any, of the plot bearing Survey No. 175 in Camorlim village.

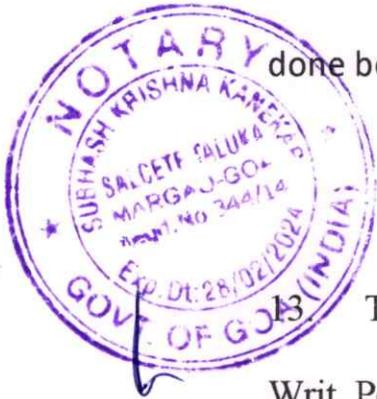
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11. I further deny the averment of the Respondents at para 22 that google earth imagery are inadmissible evidence or are inauthentic as alleged by the Respondents. and have been regularly considered by this Hon'ble Tribunal and the Hon'ble Apex Court. I say that Tree felling offences are relevant facts to be considered while identifying forests. The google earth images are authentic and the Respondent has simply made a statement without providing alternative imagery or any other evidence.

STATUS OF IDENTIFICATION OF FORESTS OF GOA

12. I say the Applicants wish to provide a brief chronological explanation behind the process of identifying forest Coverage in Goa, which they have

done below:



The landmark order of the Hon'ble Apex Court dated 12.12.1996 in Writ Petition (Civil) No. 202/1995, T.N. Godavarman Thirumalpad V/s Union of India and others, requires all States to identify all forests, irrespective of ownership. However, the State of Goa is yet to identify the forests in Goa and the identification process in Goa is still going on today, 26 years later. The status of private forest identification process in Goa is uploaded on the website of the Forest Department of Goa as a document entitled "Private Forests in Goa", which states, "Further, the Government of

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Goa constituted a committee under the Chairmanship of CCF to review the private forests provisionally identified by Thomas and Araujo Committee vide notification No. DCF (WP)/Pvt. For/ 16(THC)/2013(WZ)/19-20/119 dated 18/06/2020 and the review work of these provisionally identified survey number is in progress.” A copy of the Forest Department’s document entitled “Private Forests in Goa” giving the status of private forest identification process in Goa is attached and marked as **Annexure A**.

14. The Forest Department of Goa’s website includes a document entitled “Forest and Tree Cover” which states that Forest Survey of India records that 59.94 % of Goa has forest cover. The Annual Forest Survey of India Report for the year 2021-2022 states that 2,244 sq km out of 3,702 sq kms, which is 60.61% of Goa’s area, is covered with forests. The Forest Department website further states that 33.08% of Goa has government forests. It also states that 200 sq km of forests in Goa are privately owned. As only 46.11 sq kms of privately owned forests are identified till date (by Deepshika Committee, see para 11 below), over 153 sq kms of privately owned forests are not yet identified, even if the Government’s statement that 200 sq kms of privately owned forests exist in Goa is accepted. If the Forest Survey of India’s figures are considered, over 970 sq km of forests are not yet identified in the State of Goa, covering almost 26% of the total land area of Goa. Copies of the document entitled “Forest and Tree Cover” obtained from the Forest Department of Goa’s website and relevant pages of the Annual Forest



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Survey of India Report for the year 2021-2022 are attached and marked as Annexure B Colly.

CHRONOLOGICAL HISTORY OF IDENTIFICATION OF FORESTS OF GOA

15. The process of identification of the Private Forests areas in Goa was started in 1997, with the constitution of S. M. Sawant Committee on 24.01.1997, which submitted its final report on 10.12.1999, as stated by the Forest Department in the document annexed as Annexure A.



16. Goa Government constituted another committee on 04.09.2000 under the chairmanship of Dr. Hemant Y. Karapurkar, which submitted its report on 16.12.2002 (stated by the Forest Department in Annexure A).

17. A Writ Petition no 334/2006 was filed by Goa Foundation in Hon'ble High Court of Bombay at Goa on 25.07.2006, seeking direction for the State Government to complete the process of identification of private forests within a time bound manner in terms of Apex court order dated 12.12.1996 and report compliance. Vide its order dated 16.12.2009, Hon'ble High Court of Bombay at Goa directed the state government to constitute 2 new

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committees, for both the districts, for the purpose of identification of balance areas of private forests. In pursuance of this order, the state government constituted North Goa District Committee under the chairmanship of Sh. K G Sharma and South Goa District Committee under the chairmanship of Sh. P V Sawant. However, both these committees did not give any recommendations within stipulated 2 years' time, therefore, the state government constituted 2 new committees namely North Goa Forest Division Committee under the chairmanship of Sh. V T Thomas and South Goa Forest Division Committee under the chairmanship of Sh. F X Araujo on 27.11.2012

(stated by the Forest Department in Annexure A).



The Criteria adopted for identification of forests by Goa Government (stated by the Forest Department in Annexure A) and followed by all the Committees are as follows:

1. 75% of the tree Composition of such lands should be of Forestry Species
2. The area should be contiguous to the Government Forest Lands If in isolation, The minimum area identified should be 5 hectare.
3. Canopy density should not be less than 0.4.

These criteria are much more restrictive than the criteria used by the Forest Survey of India, who consider every patch of tree cover of just 1 Hectare area and having canopy density only 0.1 or more to be a forest.

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19. In order to ensure the conservation of forests which are identified by Forest Survey of India but are having canopy density or area less than the criteria used by Goa Government, the Hon'ble Supreme Court has passed orders in Civil Appeal Diary No 37942/2014 on 04.02.2015 stating,

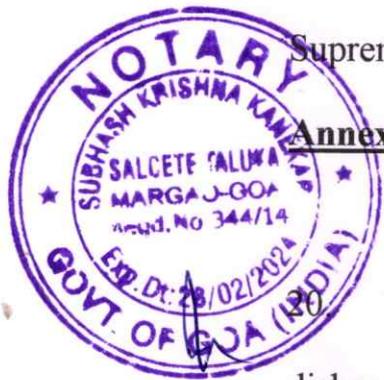
"In the meanwhile, we direct that the respondents herein will not issue any 'No Objection Certificate(s)' for the conversion of any plot that has natural vegetation with tree canopy density in excess of 0.1 and an area above one hectare."

These orders effectively bring all lands in the State of Goa with natural vegetation, canopy density in excess of 0.1 and area above one Hectare under the protection of the Forest (Conservation) Act, 1980. A copy of the Hon'ble Supreme Court order dated 04.02.2015 is attached hereto and marked as

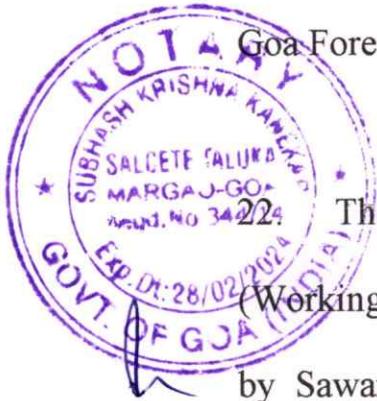
Annexure C.

The Government of Goa, vide Notification dated 23.04.2018 disbanded the two Forest Division committees (North and South) and constituted a new Review Committee headed by Deputy Conservator of Forests (Working Plan) Deepshika Sharma, to review identified Private Forest areas identified by the earlier Sawant and Karapurkar Committees and also by the two Forest Division committees (North and South) on 23.04.2018. A copy of the Notification dated 23.04.2018 is annexed as Annexure D.

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21. The disbanded North and South Goa Forest Division Committees submitted their reports, which included a number of newly identified prospective forest patches and also some finally identified patches. Copies of the pages listing prospective forest patches identified by the North and South Goa Forest Division Committees are annexed herewith as **Annexure E**.



The new Review Committee headed by Deputy Conservator of Forests (Working Plan) Deepshika Sharma completed its review of areas identified by Sawant and Karapurkar and submitted its report to Government on 20.06.2019, and it was filed before Hon'ble National Green Tribunal (NGT) on 06.12.2019 and was accepted by Hon'ble National Green Tribunal (NGT) on 18.08.2020. In the said report, the review committee has identified an area of 46.11 sq km as private forests. Thus, the forests identified by the Sawant and Karapurkar forests have been finalized and have an area of 46.11 sq km (stated by the Forest Department in Annexure A).

23. The Government of Goa constituted yet another committee under the Chairmanship of CCF to review the private forests provisionally identified by Thomas and Araujo Committee vide notification No. DCF (WP)/Pvt.For/16(THC)/2013(WZ)/19-20/26 dated 21/01/2020. In partial modification to the said Notification, the Chief Conservator of Forests was notified to be the Chairman of the Committee instead of the Conservator of Forests (Conservation) vide notification No. DCF

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(WP)/Pvt.For/16(THC)/2013(WZ)/19-20/119 dated 18/06/2020. The Review Committee has prepared and submitted five interim reports till date. The review work of these provisionally identified survey number is in progress (stated by the Forest Department in Annexure A). Copies of the Notifications dated 21.01.2020 and 18.06.2020 are annexed as **Annexure F**.

24. Accordingly, I say that the prayers sought by the Applicants in Original Application 29/2023 deserve to be allowed and made absolute.



Solemnly Affirmed at Margao)

Dated this 17th Day of July 2023)

Sardogo

Deponent

RR

Identified by me

Ronita Bhattacharya

Advocate for the Applicant

Solemnly affirmed before me by
Smt/Smt. *Sylvia Curdzo*
Who is identified to me by *vide*
Chic: BA08 2015 0002596
Smt/Smt.
Who is personally known to me
this *17th* day of *July* 20*23*
Reg. No. *982/2023*

Mank
27/07/2023
SUBHASH KRISHNA KANEKAR
NOTARY
SALCETE TALUKA
STATE OF GOA (INDIA)

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VERIFICATION

I, Mrs Sylvia Cardozo, the Applicant No. 1 above named, age 48 years, r/o House No 251, Kulsabhat, Camorlim, Salcete, Goa – 403 718 do hereby state and solemnly declare that what is stated in Paras Nos. 1 to 22 is true to my own knowledge and I believe the same to be true.

Solemnly declared at Margao, Goa

On this 17th day of July 2023

Identified by me

Ronita Bhattacharya

Advocate for the Applicant

Cardozo

Applicant No. 1

(Mrs Sylvia Cardozo)



BEFORE ME

Naresh
17/7/2023

**SUBHASH KRISHNA KANEKAR
NOTARY
SALCETE TALUKA
STATE OF GOA (INDIA)**

Reg. No. 982/2023
Date: 17/7/2023



Forest Department of Goa (/node)

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PRIVATE FORESTS IN GOA

In pursuant to the Hon'ble Supreme Court's order dated 12.12.1996 in Writ Petition (Civil) No. 202/1995, T.N. Godavarman Thirumalpad V/s Union of India and others, the process of identification of the Private Forests areas in Goa was started in year 1997, with constitution of S. M. Sawant Committee on 24.01.1997.

The Criteria adopted by Committee is as follows:

1. 75% of the tree Composition of such lands should be of Forestry Species
2. The area should be contiguous to the Government Forest Lands If in isolation, The minimum area identified should be 5 hectare
3. Canopy density should not be less than 0.4.

The Sawant Committee submitted its final report on 10.12.1999, identifying 46.60 sq km area as private forest. Upon examination of the Sawant committee report, the State Government decided to constitute another committee on dated 04.09.2000 under the chairmanship of Dr. Hemant Y. Karapurkar to demarcate and delimit all those private properties having natural forests standing thereon and to mutate all such identified areas in the Land Records to show the classification as 'Forests'.

However, it took considerable time to the state Government to assure the Apex Court that Karapurkar committee was working towards identifying the additional areas, so as to complete the task that remained uncompleted by Sawant Committee. Subsequently, the Hon'ble Supreme Court appreciated the additional work done by the committee and directed to submit report by January, 2003. Since considerable time was lapsed due to the PIL of Goa Foundation, the Karapurkar committee could resume its works in February, 2002 only and the committee could not go beyond identification of survey numbers. The Karapurkar committee submitted its report, identifying 20.52 sq km of additional Private Forest area in the state on 16/12/2002.

Thus, the total area of Private Forests identified by both the committees was 67.02sq km. Both the Committees had identified the Private Forest areas based on ocular approximation assessment and had suggested an exhaustive survey to find out the actual extent. While the State Government was contemplating the required action on above mentioned two reports, the Hon'ble High Court of Bombay at Goa passed an Order dated 02.07.2003 in MCA No. 350/2003 in Writ Petition No. 286/2003 directing the State Government to demarcate the non-Forest areas from Forest areas on the basis of Sawant and Karapurkar Committee reports. Another Writ Petition no 334/2006 was also filed by Goa Foundation in Hon'ble High Court of Bombay at Goa on 25.07.2006, seeking direction for the State Government to complete the process of identification of private forests within a time bound manner in terms of Apex court order dated 12.12.1996 and report compliance. Vide its order dated 16.12.2009, Hon'ble High Court directed the state government to constitute 2 new committees, for both the districts, for the purpose of identification of balance areas of private forests. In pursuance of this order, the state government constituted North Goa District Committee under the chairmanship of Sh. K G Sharma and South Goa District Committee under the chairmanship of Sh. P V Sawant. However, both these committees did not give any recommendations within stipulated 2 years' time, therefore, the state government constituted 02 new committees namely North Goa Forest Division Committee under the chairmanship of Sh. V T Thomas and South Goa Forest Division Committee under the chairmanship of Sh. F X Araujo on 27.11.2012.

Meanwhile, pursuant to the Hon'ble High Court of Bombay at Goa order dated 02.07.2003, the Goa Forest department carried out the exercise of demarcation of non-forest areas from Forest areas after ground verification. This exercise took 5 years for the State Government to complete and the final report of demarcation team was submitted to Hon'ble High Court on 30.06.2008. As per this demarcation report, the actually surveyed and demarcated private forest area came out to be 41.20 sq km.

However, the said demarcation report was challenged before the Hon'ble High Court in Writ Petition No. 673/2008 by Goa Foundation, saying that there is a reduction in area as referred by both Sawant and Karapurkar Committee and that demarcated by the demarcation team of Forest Department.

After constitution of Hon'ble National Green Tribunal, the Writ Petition No. 673/2008, Writ Petition No. 286/2003 and Writ Petition No. 334/2006 were transferred by Hon'ble High Court of Bombay at Goa to NGT and the petitions were numbered as follows:-

1. 673/2008 – Application No. 18 THC/2013
2. 334/2006 – Application No. 16 THC/2013

Vide its order dated 07/01/2016 in Application No. 18(THC)/2013(WZ), The Hon'ble NGT, WZ, Pune directed the State Government to constitute a committee and evolve internal mechanism to demarcate private forest areas in each of the land which is recognized as full and private forest by Sawant and Karapurkar committee. In pursuance of the order dated 07/01/2016, the Government of Goa, vide Notification dated 23.04.2018 disbanded the two Forest Division committees (North and South) and constituted a new Committee, to review identified Private Forest areas identified by the earlier Sawant and Karapurkar Committees and also by the two Forest Division committees (North and South) on 23/04/2018. The new Review Committee headed by Deputy Conservator of Forests (Working Plan) Deepshika Sharma Committee its review of areas identified by Sawant and Karapurkar and submitted its report to Government on 20/06/2019, and it was filed before Hon'ble National Green Tribunal (NGT) on 06/12/2019 and was accepted by Hon'ble National Green Tribunal (NGT) on 18/08/2020. In the said report, the review committee has identified an area of 46.11 sq km as private forests. Further, the Government of Goa constituted a committee under the Chairmanship of CCF to review the private forests provisionally identified by Thomas and Araujo Committee vide notification No. DCF (WP)/Pvt. For/ 16(THC)/2013(WZ)/19-20/119 dated 18/06/2020 and the review work of these provisionally identified survey number is in progress.

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PRIVATE FORESTS GOA REPORTS

S. M. SAWANT COMMITTEE REPORT - (1997 - 1999) (/sites/default/files/2022-06/SAWANT-REPORT_compressed-1_0.pdf)
DR. HEMANT KARAPURKAR COMMITTEE REPORT - (2000 - 2002) (/node/1198)
NORTH GOA FOREST DIVISION COMMITTEE (V. T. THOMAS REPORT) - (2012 - 2018) (/sites/default/files/2022-06/Report-of-VT-Thomas-Committee-2_0.pdf)
SOUTH GOA FOREST DIVISION COMMITTEE (F. X. ARAUJO COMMITTEE REPORT) - (2012 - 2018) (/sites/default/files/2022-06/ARAUJO%20COMMITTEE%20REPORT%202018_0.pdf)
DCF WORKING PLAN (DEEPSHIKHA SHARMA REVIEW COMMITTEE REPORT) - (2018 - 2019) (/node/1200)
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NOTIFICATION OF PRIVATE FOREST

Notification of Private Forest vide order dated 13-09-2022 in pursuance to NGT directions (/sites/default/files/2022-09/Notification%20of%20Private%20Forest%20vide%20order%20dated%2013-09-2022%20in%20pursuance%20to%20NGT%20directions.pdf)

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Nodal Officer : Dy.Conservator of Forests | Email Address : dcfhq[hyphen]forest[dot]goa[at]nic[doc]in |
Phone No. :0832-2492533

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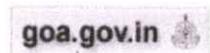
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(<https://www.goa.gov.in/>)

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ANNEXURE B Colly 335

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GOVERNMENT OF GOA (HTTPS://GOA.GOV.IN/)

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय, (HTTP://DADF.GOV.IN/HI/)
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE (HTTP://DADF.GOV.IN/)



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For wild animal rescue call HELPLINE No 24 X 7: (NORTH GOA)0832-2228772 (tel:0832-2228772) | (SOUTH GOA)0832-2750246 (tel:0832-2750246) | dcfhq[hyphen]forest[dot]goa[at]nic[doc]in (mailto:dcfhq[hyphen]forest[dot]goa[at]nic[doc]in) | 0832-2492533 (tel:+0832-2492533)



FOREST & TREE COVER

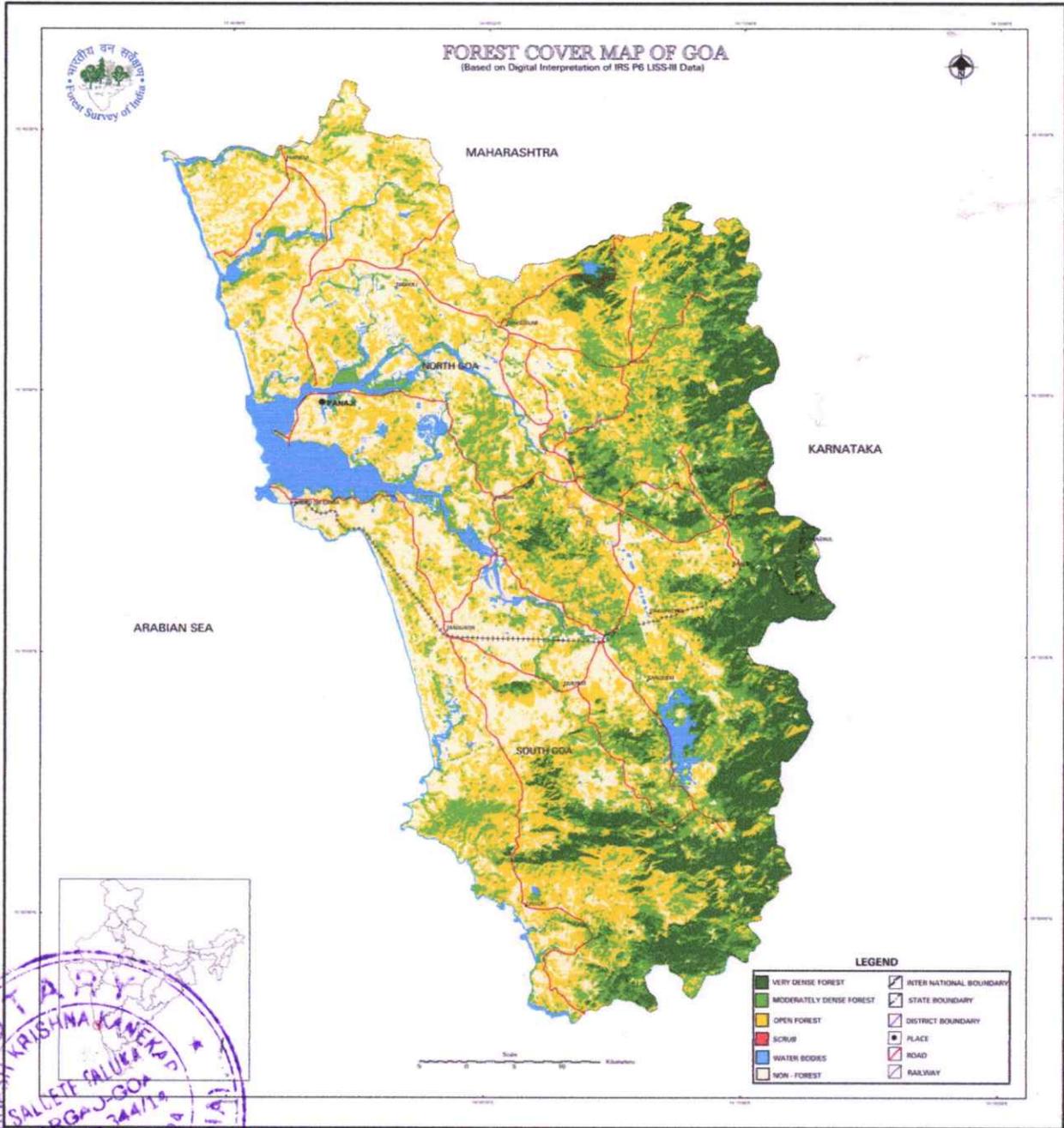


Forest and Tree Cover

The Forest Survey of India (FSI) assesses the forest and tree cover of the country along with other resource parameters biennially using the remote sensing technology and is published in the State of Forest Report (SFR). As per the State of Forest Report published by the Forest Survey of India, the forest cover of the state is 2219 Km² which is 59.94 % of the State's geographical area. The estimated tree cover in the state is 334 Km² which is 9.02 % of the Geographical area. The district wise area in different density classes, the total forest and tree cover and the altitude Zone wise forest cover is given in the tables and charts below:

Click to see a larger map (/sites/default/files/inline-images/fcm_0_0.jpg)

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Forest Cover		Area in Km ²				
District	Geographical area	Very Dense Forest	Moderately Dense Forest	Open Forest	Total Area	Percentage of Geographical area
North Goa	1736	128	236	559	923	53.17
South Goa	1966	415	349	532	1296	65.92
Total	3702	543	585	1091	2219	59.94
Tree Cover					334	9.02
Total Forest and Tree Cover (GREEN COVER)					2553	68.96



Altitude Zone - wise Forest Cover

Altitude Zone	Area in Km ²			
	Very Dense Forest	Moderately Dense Forest	Open Forest	Total Area
0-500m	444	561	1058	2063
500-1000m	99	24	33	156
Total	543	585	1091	2219

The total estimated growing stock in the state as per the SFR 2013 is 10.33 million cum and the estimated bamboo bearing area of the state is 308 Km².

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Forest Cover Assessments in the previous Years

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State of Forest Report	Forest Cover in Km ²
2013	2219
2011	2219
2009	2151
2005	2164
2003	2156
2001	2095



RECORDED FOREST AREA

The total forest area of Goa is 1424.46 sq. km, out of which 200 sq. km approximately is privately owned. This amounts to 33.08% of the geographical area of Goa being government forest, and 5.40% being private forest. 61.52% of Goa's geographical area is non-forest land

Geographical Area	3702.00
Forest Area	1424.46
Government Forest	1224.46
Private Forest approx.	200.00

DISTRICT WISE FOREST AREA OF GOA

Sl.No.	Name of District	Area (sq.km.)
1	North Goa	354.48
2	South Goa	869.9

FOREST AREA BY LEGAL STATUS (sq. km)

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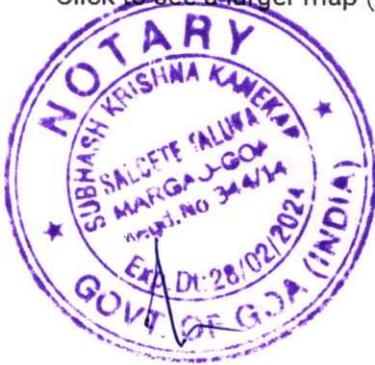
Class of Forest	Area (sq. Km.)
Reserved Forests under Section 20 IFA	253.32
Proposed Reserved Forests under S/ 4 of IFA	709.90
Unclassed Forests	261.24
TOTAL	1224.46

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FOREST TYPE CLASSIFICATION

The Forest Survey of India has mapped the forest types in using satellite data with reference to Champion and Seth Classification. As per this assessment in the State of Forest Report 2011, the state has 5 forest types which belong to five forest type groups.

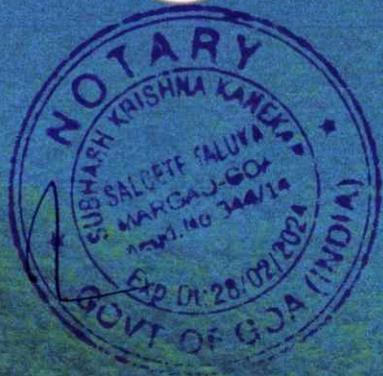
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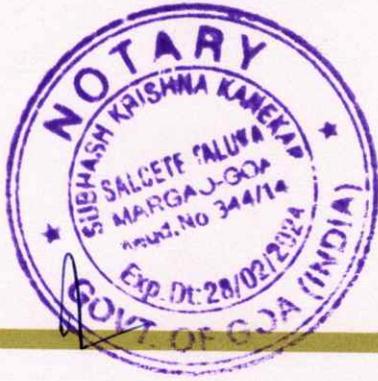


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INDIA STATE OF FOREST REPORT 2021

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Introduction 2.1

Forest Cover refers to the extent of land area that is covered by forest resources in the country. Forest Survey of India (FSI) initiated assessment of Forest Cover of the country for the first time in the year 1987 and since then wall-to-wall Forest Cover Mapping (FCM) of the country is carried out using remote sensing based methodology at biennial interval. So far, 16 cycles have been completed and the current assessment is 17th in the series of continuous Forest Cover mapping in the country. All lands more than 1 hectare in area, with a tree canopy density of more than 10 percent, including tree orchards, bamboo, palms etc., occurring within recorded forest and other government lands, private community or institutional lands, are included in the assessment of Forest Cover.

The National Forest Policy of India 1988 envisages a goal of achieving 33 percent of the geographical area of the country under forest & tree cover. The remote sensing based nation-wide Forest Cover mapping at biennial interval, serves as a monitoring mechanism towards achievement of this goal. Periodic Forest Cover assessment at definite intervals helps in assessing the status of forests in the country and its broad trend. The results of the biennial Forest Cover assessment are published in the India State of Forest Report (ISFR) and is a widely used primary information source across the Central Government, State Governments and forestry professionals of the State Forest Departments, academia, international organizations and other stakeholders. These inputs about the forest resources of the country are used for broad evaluation and formulation of forest related policies, programmes, legislations and different activities in the country.

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The use of LISS-III data, on a scale of 1:50,000 and 1 ha area as Minimum Mapping Unit (MMU) is based on various considerations like large area of the country to be mapped, short periodicity of two years between successive cycles, country level perspective of reporting and data availability. All these factors limit the data choice to medium spatial resolution, wherein indigenous LISS-III data of 23.5m X 23.5m is preferred for the exercise.

Forest Cover

2.4

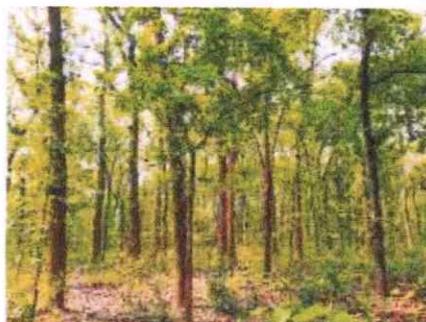
The Forest Cover includes all lands more than one hectare in area with tree canopy density of more than 10 percent. The Forest Cover reported in the ISFR does not make any distinction between the origin of tree crops (whether natural or manmade) or tree species, and encompasses all types of lands irrespective of their ownership, land use and legal status. Thus all the tree species along with bamboos, fruit bearing trees, coconut palm trees etc. and all the areas including forest, private, community, government or institutional land, meeting the above defined criteria have been termed as Forest Cover. LISS-III data with the resolution of 23.5m allows mapping at the maximum scale of 1:50,000, at which the MMU becomes 1 ha. The MMU represents the cartographic limit of the mapping scale corresponding to a discernible polygon of 2 mm X 2 mm on the map. During the interpretation of the satellite images, Forest Cover is mapped in canopy density classes as given below in Table 2.2.

Table 2.2 Forest Cover classified in terms of canopy density classes

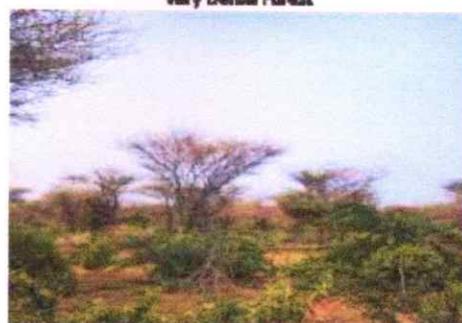
Class	Description
Very Dense Forest	All lands with tree canopy density of 70 percent and above.
Moderately Dense Forest	All lands with tree canopy density of 40 percent and more but less than 70 percent.
Open Forest	All lands with tree canopy density of 10 percent and more but less than 40 percent.
Scrub	Forest lands with canopy density less than 10 percent.
Non-forest	Lands not included in any of the above classes. (includes water)



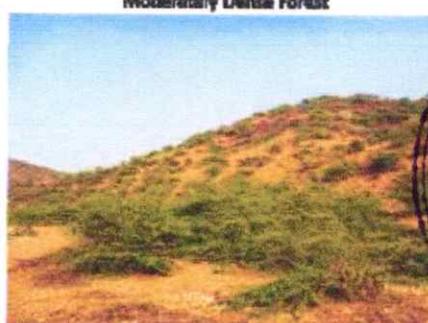
Very Dense Forest



Moderately Dense Forest

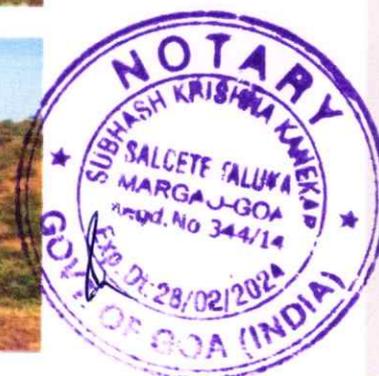


Open Forest



Scrub

Figure 2.1
Pictorial depiction of different Forest Cover classes and scrub



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Forest Cover: 2021 Assessment

2.8

The Forest Cover of the country has been classified and mapped into three canopy density classes viz. Very Dense Forest (VDF), Moderately Dense Forest (MDF) and Open Forest (OF). In addition to the three density classes, scrub areas, which are not part of Forest Cover, have also been classified and mapped.

The Table 2.3 presents area figures for the above classes of Forest Cover and scrub. The relative composition of Forest Cover in different classes of Forest Cover is depicted in the pie chart (Figure 2.10).

Table 2.3 Forest Cover of India

(in sq km)

Class	Area	Percentage of Geographical Area
Very Dense Forest	99,779	3.04
Moderately Dense Forest	3,06,890	9.33
Open Forest	3,07,120	9.34
Total Forest Cover	7,13,789	21.71
Scrub	46,539	1.42
Non-Forest	25,27,141	76.87
Total Geographical Area	32,87,469	100.00

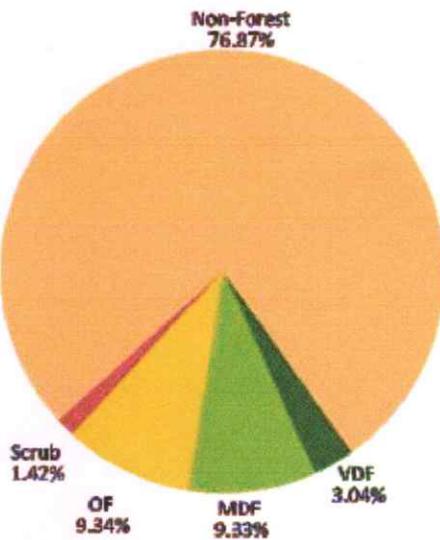
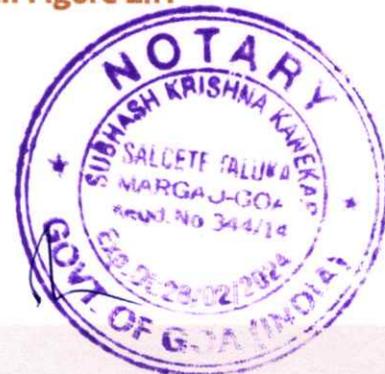


Figure 2.10
Pie-chart showing Forest Cover of India

The total Forest Cover of the country, as per the current assessment is 7,13,789 sq km which is 21.71 percent of the total geographic area of the country. In terms of canopy density classes, area covered by VDF is 99,779 sq km (3.04 percent), MDF is 3,06,890 sq km (9.33 percent) and OF is 3,07,120 sq km (9.34 percent). In the current assessment, Very Dense Forest and Moderately Dense Forest together constitute 57 percent of the total Forest Cover of the country. Forest Cover map of India is shown in Figure 2.11



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2.9 State/UT wise Forest Cover

Forest Cover in the States & UTs of the country as per the 2021 assessment and change therein with respect to the previous assessment (2019) has been presented in the Table 2.4

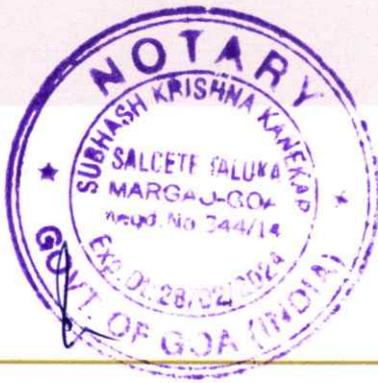
Table 2.4
Forest Cover in the States/UTs in India

State/UT	Geo-graphical Area (GA)	2021 Assessment		
		VDF	MDF	OF
Andhra Pradesh	1,62,968	1,994	13,929	13,861
Arunachal Pradesh	83,743	21,058	30,176	15,197
Assam	78,438	3,017	9,991	15,304
Bihar	94,163	333	3,286	3,762
Chhattisgarh	1,35,192	7,068	32,279	16,370
Delhi	1,483	6.72	56.60	131.68
Goa	3,702	538	576	1,130
Gujarat	1,96,244	378	5,032	9,516
Haryana	44,212	28	445	1,130
Himachal Pradesh	55,673	3,163	7,100	5,180
Jharkhand	79,716	2,601	9,689	11,431
Karnataka	1,91,791	4,533	20,985	13,212
Kerala	38,852	1,944	9,472	9,837
Madhya Pradesh	3,08,252	6,665	34,209	36,619
Maharashtra	3,07,713	8,734	20,589	21,475
Manipur	22,327	905	6,228	9,465
Meghalaya	22,429	560	9,160	7,326
Mizoram	21,081	157	5,715	11,948
Nagaland	16,579	1,272	4,449	6,530
Odisha	1,55,707	7,213	20,995	23,948
Punjab	50,362	11	793	1,043
Rajasthan	3,42,239	78	4,369	12,208
Sikkim	7,096	1,102	1,551	688
Tamil Nadu	1,30,060	3,593	11,034	11,792
Telangana	1,12,077	1,624	9,119	10,471
Tripura	10,486	647	5,212	1,863
Uttar Pradesh	2,40,928	2,627	4,029	8,162
Uttarakhand	53,483	5,055	12,768	6,482
West Bengal	88,752	3,037	4,208	9,587
A & N Islands	8,249	5,678	683	383
Chandigarh	114	1.36	13.51	8.01
Dadra & Nagar Haveli and Daman & Diu	602	1.40	85.56	140.79
Jammu & Kashmir Shapefile Area* (54,624)	2,22,236	4,155	8,117	9,115
Ladakh Shapefile Area* (1,68,055)		2	512	1,758
Lakshadweep	30	0.00	16.09	11.01
Puducherry	490	0.00	17.53	35.77
Total	32,87,469	99,779	3,06,890	3,07,120

* Area of shapefile provided by Survey of India (August, 2021). Notified geographical areas for individual UTs from Sol are awaited.



(in sq km)



Total Forest Cover	Percentage of Geographical area	Change in Forest Cover w.r.t ISFR 2019	Change Percentage w.r.t. 2019 assessment	Scrub
29,784	18.28	647	2.22	8,276
66,431	79.33	-257	-0.39	797
28,312	36.09	-15	-0.05	228
7,381	7.84	75	1.03	236
55,717	41.21	106	0.19	615
195.00	13.15	-0.44	-0.23	0.38
2,244	60.62	7	0.31	0
14,926	7.61	69	0.46	2,828
1,603	3.63	1	0.06	159
15,443	27.73	9	0.06	322
23,721	29.76	110	0.47	584
38,730	20.19	155	0.40	4,611
21,253	54.70	109	0.52	30
77,493	25.14	11	0.01	5,457
50,798	16.51	20	0.04	4,247
16,598	74.34	-249	-1.48	1,215
17,046	76.00	-73	-0.43	663
17,820	84.53	-186	-1.03	1
12,251	73.90	-235	-1.88	824
52,156	33.50	537	1.04	4,924
1,847	3.67	-2	-0.11	34
16,655	4.87	25	0.15	4,809
3,341	47.08	-1	-0.03	296
26,419	20.31	55	0.21	758
21,214	18.93	632	3.07	2,911
7,722	73.64	-4	-0.05	33
14,818	6.15	12	0.08	563
24,305	45.44	2	0.01	392
16,832	18.96	-70	-0.41	156
6,744	81.75	1	0.01	1
22.88	20.07	0.85	3.86	0.38
227.75	37.83	0.10	0.04	4.85
21,387	39.15	29	0.14	284
2,272	1.35	18	0.80	279
27.10	90.33	0.00	0.00	0.00
53.30	10.88	0.89	1.70	0.00
7,13,789	21.71	1,540	0.22	46,539

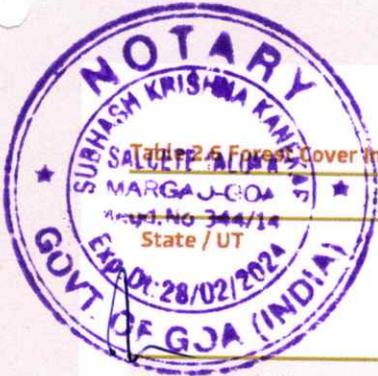


Table 2.5 Forest Cover Inside and Outside Recorded Forest /Green Wash area

	Geographic area (as per census)	Recorded Forest Area as per the State's records	Recorded Forest/ Green Wash as per area of digitized RFA/GW boundary	VDF
Andhra Pradesh	1,62,968	37,258	37,920	1,965
Arunachal Pradesh	83,743	51,540	63,838	19,640
Assam	78,438	26,836	27,548	2,540
Bihar*	94,163	7,442	6,374	314
Chhattisgarh*	1,35,192	59,816	52,926	5,356
Delhi	1,483	103	102.04	3.19
Goa*	3,702	1,271	1,326	516
Gujarat	1,96,244	21,870	30,354	356
Haryana	44,212	1,559	566	22
Himachal Pradesh	55,673	37,948	14,025	2,771
Jharkhand	79,716	25,118	19,097	1,415
Karnataka	1,91,791	38,284	31,037	3,646
Kerala*	38,852	11,522	11,555	1,792
Madhya Pradesh	3,08,252	94,689	88,956	6,259
Maharashtra*	3,07,713	61,952	57,725	8,466
Manipur	22,327	17,418	17,542	897
Meghalaya	22,429	9,496	17,563	442
Mizoram	21,081	7,479	20,663	156
Nagaland	16,579	8,623	10,633	1,166
Odisha	1,55,707	61,204	42,430	5,567
Punjab	50,362	3,084	924	7
Rajasthan*	3,42,239	32,863	35,265	73
Sikkim**	7,096	5,841	5,414	832
Tamil Nadu*	1,30,060	23,188	21,585	3,330
Telangana*	1,12,077	27,688	26,881	1,536
Tripura	10,486	6,294	5,838	410
Uttar Pradesh	2,40,928	17,384	13,434	2,455
Uttarakhand	53,483	38,000	25,494	4,261
West Bengal*	88,752	11,879	13,427	2,607
Andaman & Nicobar Islands*	8,249	7,171	6,829	5,409
Chandigarh*	114	35	10.18	1.28
Dadra & Nagar Haveli and Daman & Diu*	602	214	202	0.00
Jammu & Kashmir Shapefile Area# (54,624)		20,199	27,702	3,107
Ladakh Shapefile Area# (1,68,055)	2,22,236	7	3,185	2
Lakshadweep	30	-	-	0.00
Puducherry	490	13	3.05	0.00
Grand Total	32,87,469	7,75,288	7,38,373	87,319



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(in sq km)

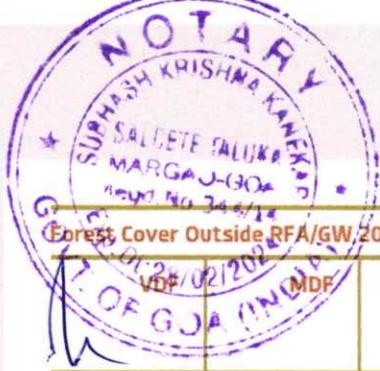
Forest Cover Inside RFA/GW 2019

Forest Cover Inside RFA/GW 2021

		Total	VDF	MDF	OF	Total
12,821	9,333	24,119	1,965	12,814	9,460	24,239
27,384	11,697	58,721	19,637	27,171	11,872	58,680
8,840	8,764	20,144	2,748	8,566	8,689	20,003
2,451	2,003	4,768	314	2,457	2,060	4,831
26,384	10,676	42,416	5,358	26,478	10,631	42,467
16.05	39.83	59.07	3.19	16.05	39.93	59.17
328	374	1,218	516	329	375	1,220
4,055	5,374	9,785	356	4,016	5,463	9,835
156	195	373	22	155	197	374
4,948	2,919	10,638	2,820	4,923	2,901	10,644
5,185	5,609	12,209	1,414	5,186	5,682	12,282
12,754	6,071	22,471	3,679	12,721	6,148	22,548
5,311	2,530	9,633	1,804	5,299	2,576	9,679
30,270	28,223	64,752	6,251	30,195	28,326	64,772
15,033	12,500	35,999	8,476	15,068	12,496	36,040
5,864	8,257	15,018	895	5,743	8,195	14,833
7,743	6,659	14,844	512	7,652	6,634	14,798
5,708	11,872	17,736	156	5,624	11,776	17,556
3,279	4,282	8,727	1,169	3,203	4,256	8,628
15,250	11,992	32,809	5,649	14,636	12,401	32,686
451	326	784	10	451	327	788
3,959	8,469	12,501	74	3,999	8,487	12,560
879	345	2,056	832	879	343	2,054
8,578	5,600	17,508	3,320	8,580	5,631	17,531
8,321	8,475	18,332	1,551	8,651	8,494	18,696
3,903	1,138	5,451	407	3,886	1,140	5,433
3,039	3,701	9,195	2,463	3,002	3,678	9,143
9,269	3,260	16,790	4,269	9,241	3,275	16,785
2,388	2,135	7,130	2,624	2,391	2,097	7,112
546	253	6,208	5,409	546	253	6,208
4.99	2.26	8.53	1.28	5.08	2.34	8.70
69.35	90.2	159.55	0.00	69.38	90.64	160.02
5,300	4,832	13,239	3,036	5,432	4,708	13,176
179	616	797	2	179	619	800
0.00	0.00	0.00	0.00	0.00	0.00	0.00
0.00	1.00	1.00	0.00	0.00	1.00	1.00
2,40,666	1,88,613	5,16,598	87,742	2,39,564	1,89,324	5,16,630

Forest Cover

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Forest Cover Outside RFA/GW, 2019

Forest Cover Outside RFA/GW 2021

VDF	MDF	OF	Total	VDF	MDF	OF	Total
29	1,117	3,872	5,018	29	1,115	4,501	5,545
1,455	3,173	3,339	7,967	1,421	3,005	3,325	7,751
255	1,439	6,489	8,183	269	1,425	6,615	8,309
19	829	1,690	2,538	19	829	1,702	2,550
1,712	5,814	5,669	13,195	1,710	5,801	5,739	13,250
3.53	40.37	92.47	136.37	3.53	40.55	91.75	135.83
22	248	749	1,019	22	247	755	1,024
22	1,037	4,013	5,072	22	1,016	4,053	5,091
6	295	928	1,229	6	290	933	1,229
342	2,178	2,276	4,796	343	2,177	2,279	4,799
1,188	4,502	5,712	11,402	1,187	4,503	5,749	11,439
855	8,294	6,955	16,104	854	8,264	7,064	16,182
143	4,197	7,171	11,511	140	4,173	7,261	11,574
417	4,071	8,242	12,730	414	4,014	8,293	12,721
255	5,539	8,985	14,779	258	5,521	8,979	14,758
8	522	1,299	1,829	10	485	1,270	1,765
47	1,524	704	2,275	48	1,508	692	2,248
1	93	176	270	1	91	172	264
107	1,255	2,397	3,759	103	1,246	2,274	3,623
1,403	6,302	11,105	18,810	1,564	6,359	11,547	19,470
1	350	714	1,065	1	342	716	1,059
5	383	3,741	4,129	4	370	3,721	4,095
270	673	343	1,286	270	672	345	1,287
275	2,452	6,129	8,856	273	2,454	6,161	8,888
72	466	1,712	2,250	73	468	1,977	2,518
244	1,333	698	2,275	240	1,326	723	2,289
162	1,041	4,408	5,611	164	1,027	4,484	5,675
786	3,536	3,191	7,513	786	3,527	3,207	7,520
412	1,772	7,588	9,772	413	1,817	7,490	9,720
269	138	128	535	269	137	130	536
0.08	9.25	4.17	13.50	0.08	8.43	5.67	14.18
1.40	16.27	50.43	68.10	1.40	16.18	50.15	67.73
1,172	2,790	4,157	8,119	1,119	2,685	4,407	8,211
0	343	1,114	1,457	0	333	1,139	1,472
0.00	16.09	11.01	27.10	0.00	16.09	11.01	27.10
0.00	17.66	33.75	51.41	0.00	17.53	34.77	52.30
11,959	67,806	1,15,886	1,95,651	12,037	67,326	1,17,796	1,97,159

*Area of shape file provided by Survey of India (August, 2021). Notified geographical areas for individual UTs from Sol are awaited.

*The States/ UTs have updated the RFA boundaries, accordingly the RFA area has also changed and it is different than the figures reported in ISFR 2019.

** The States/ UTs have provided RFA boundaries for the first time.

The States/UTs which have provided RFA boundaries are shown in

The States/UTs which have GW have been shown in

Endo go

ITEM NO.4

COURT NO.1

SECTION XVII

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Civil Appeal Diary No(s). 37942/2014

GOA FOUNDATION TH. SECY.

Appellant(s)

VERSUS

STATE OF GOA AND ORS.

Respondent(s)

(with appln. (s) for condonation of delay in filing appeal. and office report)

Date : 04/02/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ARUN MISHRA

For Appellant(s)

Mr. Sanjay Parikh, Adv.
Mr. Ritwik Parikh, Adv.
Ms. Anitha Shenoy, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
ORDER

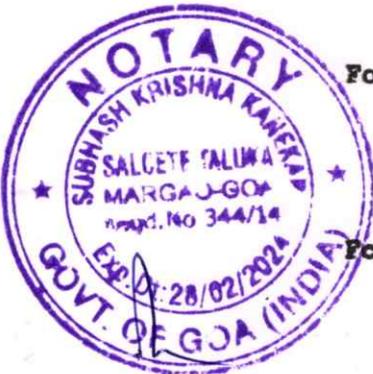
Treat this appeal as an Interlocutory Application in Writ Petition (C) No.202 of 1995, T.N. Godavarman Thirumulkpad Vs. Union of India & Ors., and list it before the Green Bench on 27.02.2015.

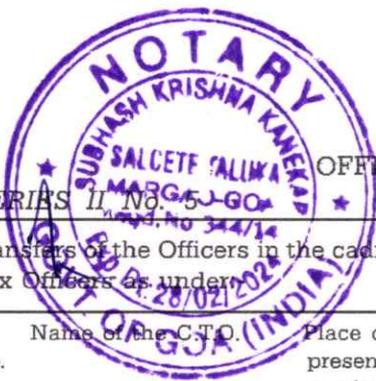
In the meanwhile, we direct that the respondents herein will not issue any 'No Objection Certificate(s)' for the conversion of any plot that has natural vegetation with tree canopy density in excess of 0.1 and an area above one hectare.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Asstt.Registrar

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ANNEXURE D

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OFFICIAL GAZETTE — GOVT. OF GOA

SERIES II No. 5-GO

3RD MAY, 2018

transfers of the Officers in the cadre of Commercial Tax Officers as under:

Sr. No.	Name of the C.T.O.	Place of present posting	Transferred & posted as CTO at
1	2	3	4
1.	Mrs. Swati A. Dalvi	Panaji Ward	Ponda Ward.
2.	Mr. Gaurish V. Khedekar	Head Office	Panaji Ward.

Mrs. Swati A. Dalvi and Shri Gaurish V. Khedekar on transfer shall complete their handing over/ /taking over of charge on or before 03-05-2018 and report compliance to the Commissioner of Commercial Taxes, Panaji.

By order and in the name of the Governor of Goa.

Sushama D. Kamat, Under Secretary, Finance (R&C).

Porvorim, 26th April, 2018.

◆◆◆
Department of Forest

—
Notification

No. 7-1-2009/FOR/087

The Government of Goa had constituted North and South Goa Forest Division Committee vide Notification No. 7-1-2009/FOR/439 dated 27-11-2012 for identification of Private Forests. As the work of identification of Private Forests is complete, the said Committees are hereby disband with immediate effect.

In view of the fact that the grievances are received from private citizens as well as NGO on the inclusion or non-inclusion of certain areas as private forest and in order to ensure a uniform approach to the issue, a new Committee is hereby constituted to review identified Private Forest areas by these two Committees and those identified by the earlier Sawant and Karapurkar Committees in pursuance to the Order of Hon'ble National Green Tribunal (WZ) dated 07-01-2016 in Application No. 18(THC)/2013(WZ) which have been finally surveyed.

The Terms of Reference of the Private Forests Review Committee shall be as under:-

- 1) The Committee shall review digitized maps of private forest areas which have been prepared using the Revenue Department/ /Directorate of Settlement and Land Records and overlaid on the satellite imageries of

the Forest Survey of India for assessment of Forest cover in Goa, conforming to the three criteria.

- 2) Technical expertise of Forest Survey of India (FSI), Bangalore could be taken in order to ascertain the composition and canopy density of the identified areas, if there is any dispute.
- 3) The Dy. Conservator of Forests of the concerned territorial divisions will then carry out ground verification in respect of such cases which are in doubt or having ambiguity in order to prepare final report on Private Forest areas in the State.
- 4) The Committee shall submit its report within period of 3 (three) months.

The Constitution of the Private Forests Review Committee shall be as follows:-

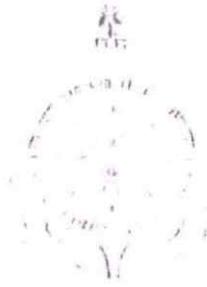
1. The Dy. Conservator of Forests, Working Plan Division, Ponda-Goa — Chairperson.
2. Director, Settlement and Land Records, Panaji-Goa or his/her nominee — Member.
3. Additional Collector of Revenue Department dealing with land records of North Goa District, Panaji-Goa — Member.
4. Additional Collector of Revenue Department dealing with land records of South Goa District, Margao-Goa — Member.
5. Asst. Conservator of Forest, Head Quarters of North Goa Division, Ponda-Goa — Member.
6. Asst. Conservator of Forest, Head Quarters of South Goa Division, Margao-Goa — Member.
7. Shri Sandeep Azrenkar, Environmentalist, Margao-Goa — Member.
8. Shri Shirang Jhamble, Savoi Verem, Goa — Member.
9. The Chief Forest Surveyor of Forest Department — Member Secretary.

This issues with the approval of the Government.

By order and in the name of the Governor of Goa.

Shaila G. Bhosle, Under Secretary (Forests).
Porvorim, 23rd April, 2018.

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FINAL REPORT
OF
STATE LEVEL EXPERT
COMMITTEE
(SH.V.T. THOMAS :CHAIRMAN)
FOR
PRIVATE FORESTS



OF
NORTH GOA
GOVERNMENT OF GOA

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EXHIBIT I

List of provisionally identified Private Forests by V T Thomas SLEC, North Goa Division.

Sr. No.	Name of the Taluka	Name of the Village	Provisionally identified Sy. Nos	Approximate Area	Excluded Sy. Nos.	Additional inclusion	Remarks
1	TISWADI	Murda	26, 34, 39, 40, 41, 42, 43, 44	> 5.0Ha	26, 34, 40, 41, 39, 42, 43, 44	NIL	Surveyed / not fitting into Private Forest criteria
		Cujira	38, 39, 40, 41, 42 & 44	> 5.0Ha	38, 39, 40, 41, 42 & 44	NIL	Surveyed / not fitting into Private Forest criteria
		Gancim	6, 7, 8, 13, 14, 15, 16, 17, 22, 33, 36, 37, 38	> 5.0Ha	7, 8, 13, 14, 15, 16, 17, 22, 33, 36, 37, 38	NIL	Except Sy. No. 6(P), others are not fitting into criteria
		Talulim	106 & 107	> 5.0Ha		NIL	
		Gauli Maula	4, 31, 32, 34, 35, 36, 38, 39	> 5.0Ha	4, 31, 32, 35, 36, 38, 39	NIL	Except Sy. No. 34(P), others are not fitting into criteria
		Azzolim	5, 6, 8, 61 & 63	> 5.0Ha	5, 6, 8, 61 & 63	NIL	Surveyed / not fitting into Private Forest criteria
		Mandur	57, 59 & 60	> 5.0Ha	57, 59 & 60	NIL	Surveyed / not fitting into Private Forest criteria
		Chorac	461	> 5.0Ha	461	NIL	Surveyed / not fitting into Private Forest criteria
		Carambolim	263, 280, 281, 282, 283, 284, 285, 286, 287, 288, 290, 292, 294	> 5.0Ha	263, 280, 281, 282, 283, 284, 285, 286, 287, 288, 290, 292, 294	NIL	Surveyed / not fitting into Private Forest criteria
		Curca	488 & 49	> 5.0Ha	488 & 49	NIL	Surveyed / not fitting into Private Forest criteria
2	Bardez	Salvador do Mundo	64(P), 65 (P), 66(P), 69(P), 73(P), 78(P), 85(P), 86(P), 116(P), 118(P), 119(P), 135(P), 137(P), 150(P), 151(P), 152(P), 153(P), 154(F), 155(P), 156(P), 158(P), 159(P), 160(P), 162(P), 163(P), 164(P), 227(P), 236(P), 237(P), 239(P), 241(P), 251(P), 252(P), 265(P), 266(P), 267(F), 268(P), 269(P), 270(P), 271(P), 272(P), 273(P), 281(P), 282(P), 291(P), 292(P), 295(P), 296(P), 297(P), 298(F), 299(P), 300(P), 301(P), 302(P), 305(P), 306(P), 307(F), 311(P), 312(P), 313(P), 315(P), 321(P), 322(P), 323(P), 324(P), 325(P), 326(F), 327(P), 331(P), 333(P), 337(P), 338(P), 339(P), 341(P), 343(P), 344(P), 345(P), 346(P), 347(F), 348(F), 349(P), 350(P), 351(P), 352(F), 353(P), 355(F), 356(P), 357(F), 358(F), 359(P), 365(P)	200 Ha	64(P), 65 (P), 69(P), 73(P), 107 (P), 108(P), 78(P), 85(P), 86(P), 116(P), 131, 133, 247, 118(P), 119(P), 137(P), 156(P), 262, 340, 354, 159(P), 160(P), 162(P), 163(P), 164(P), 227(P), 236(P), 241(P), 251(P), 252(P), 265(P), 266(P), 270(P), 271(P), 282(P), 291(P), 292(P), 295(P), 297(P), 305(P), 312(P), 315(P), 321(P), 325(P), 326(F), 327(P), 331(P), 333(P), 341(P), 343(P), 344(P), 345(P), 349(P), 350(P), 358(F), 359(P), 365(P)		



Sardogo

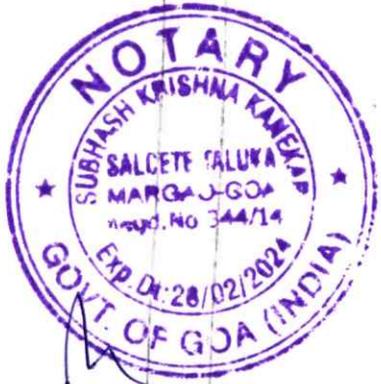
Sr. No.	Name of the Taluka	Name of the Village	Provisionally identified Sy. Nos	Approximate Area	Excluded Sy Nos.	Additional inclusion	Remarks
		Socorro	2, 3, 4, 176, 200, 200.201, 202, 203, 204, 208, 209, 210, 211, 213, 220, 221, 223, 225, 249, 254, 255, 260, 261, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 290, 291, 289, 292, 293, 294, 295, 296, 297, 298, 299, 302, 341, 342, 343, 344, 345, 346, 347, 348, 351, 352, 354, 356, 357, 358, 359, 361, 362, 402, 403, 346, 345, 407/7, 407/8, 407/9,	100Ha.	2, 3, 4, 176, 204/1, 204/1, 208, 221, 223, 265,	341, 342, 343, 344	Yet to Survey
		Penha de Franca	11, 13, 14, 16, 29, 33, 34, 35, 38, 39, 40, 45, 46, 50, 52, 75, 76, 103, 104, 108, 109, 110, 114, 115, 116, 117, 118, 119, 133, 134, 135, 139, 140, 146, 147, 149, 150, 151, 181, 182, 184, 186, 187, 188, 189, 190, 191 & 192.	100Ha.	119/1, 133/1, 184/3, 181/1, 181/2, 184/4	Yet to Survey	Yet to Survey
		Pomburpa	9, 11, 13, 16, 29, 50, 54, 72, 73, 83 & 87.	20Ha.	Yet to Survey	Yet to Survey	Yet to Survey
		Solim	150, 189, 191, 192, 198, 199, 200, 205, 206, 207, 210, 222, 223, 224, 225, 226, 227, 228, 229, 230, 245, 248, 256, 261, 262, 264, 267, 270, 271, 295, 296, 297, 298, 299, 306, 307, 308 & 309.	50Ha.	306/7 & 309/2	Yet to Survey	Yet to Survey
		Olivem	5, 17, 20, 21, 26, 33, 34, 41, 42, 43, 47, 48, 50, 52 & 125	10 Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Pileme	17, 78, 83 & 84	5 Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Res Magos	41 & 42	5 Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Ucassam	48, 79, 80 & 87	5 Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Nachinola	71 & 75	5 Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Marna	75, 81, 82 & 86	5 Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Calangute	26, 27, 28, 29, 30, 31, 32, 33, 42, 43, 44, 45, 46, 47, 88, 250, 251, 252, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 267, 268, 269, 270.	10 Ha	32/7 & 88/3	Yet to Survey	Yet to Survey
		Camorlim	06, 07, 08, 152, 156, 158, 159, 160, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172.	10 Ha	7/4, 172/1(P)	Yet to Survey	Yet to Survey
		Oxel	31, 37, 46, 76, 77, 78, 79, 80	5 Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Sangolda	94, 21, 22, 25, 94	5 Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Asagao	59, 61, 62, 63, 67, 68, 69, 74, 76, 101, 108, 128, 129, 130, 132, 133	10 Ha	128/14	Yet to Survey	Yet to Survey
		Parfa	25, 29, 34, 35, 36, 214, 213, 212	5 Ha	Yet to Survey	Yet to Survey	Yet to Survey



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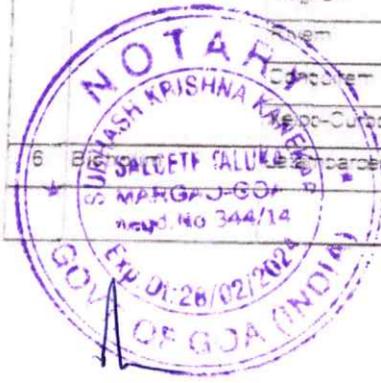
Sr. No.	Name of the Taluka	Name of the Village	Provisionally identified Sy. Nos	Approximate Area	Excluded Sy Nos.	Additional inclusion	Remarks
		Arpora	48, 49, 50, 51, 52, 53, 57, 58, 59, 61, 65, 67, 69, 93, 94	10 Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Veria	95(P) & 110	5 Ha	95/6-D	Yet to Survey	Yet to Survey
3	Pernem	Terekhol	14 & 15	>5Ha			
		Arambol	185 & 186	5Ha.			
		Paltem	154 & 155	5Ha.			
		Pernem	222 & 224	5Ha.	222		
		Dhargal	361 & 362	5Ha.		Yet to Survey	Yet to Survey
		Casarvomem	7, 10, 268, 269, 270	5Ha.	7, 10, 268, 269, 270		Surveyed / not fitting into Private Forest criteria
4	Ponda	Betora	105, 109, 127, 156, 157, 177, 193, 194, 217, 218, 219, 220, 221, 222, 223, 224, 226, 227, 228, 235	50 Ha	220/0, 221/0, 222/0 & 223/4	--	Sy No 127 subject to it is not a Government Forest
		Kundaim	48/10	10Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Prin	48/2 (P), 49/2(P) & 50/1 (P), 58(P), 69, 70, 85(P), 86(P), 88, 115, 117, 118, 134, 135, 136, 137, 138, 142, 197, 199, 200, 201, 205, 209.	100Ha	199 (P)	Yet to Survey	Yet to Survey
		Cuncolem	22, 23, 24, 25, 27, 31 (P), 32 (P), 34, 35, 36, 37, 65, 69, 70, 71, 72, 99, 100.	75Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Accoim	56	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Vagurme	10, 62, 64, 65	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Niranca	10, 11, 12, 15, 17, 19, 21, 101, 102, 123, 129, 186, 227.	10Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Borim	84, 85, 86, 87, 111, 113, 115, 117, 118, 119, 122, 123, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 141, 155, 249, 250, 259, 260	50Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Queula	1, 4, 10, 11, 28, 33, 35, 37, 46, 48, 53, 51	10Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Kopar	63	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Panchwad	104, 125, 128, 141	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Bandora	216 & 221	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Ponda	83 & 84	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Curti	49, 57, 58, 59, 63, 99, 100	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
4	Dharbandora	Piliern	7, 11, 15 & 16	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Sangod	10, 91, 21/2, 25/1-A, 25/2	10Ha	Yet to Survey	Yet to Survey	Yet to Survey



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Sr. No.	Name of the Taluka	Name of the Village	Provisionally identified Sy. Nos	Approximate Area	Excluded Sy. Nos.	Additional inclusion	Remarks
		Dharbandora	71, 72, 94, 99, 100, 101, 104, 105, 106, 108, 178, 179	10Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Sacorda	14	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Shigao	21	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Mollem	40	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
5	Sattari	Ker	21, 22, 24, 25, 29, 93, 100, 101, 102, 125,	500Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Pobocem	54, 55 & 57,	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Ponocem	5, 6, 7, 37 (P),	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Vantem	6, 7, 8, 9, 27, 28, 29,	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		Nagvem	10/1 & 10/2,	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		em	10, 11 & 23 (P)	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		em	29	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
		em-Curac	23	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
6	Bicholim	em-barbem	105 & 106,	5Ha	Yet to Survey	Yet to Survey	Yet to Survey
TOTAL				1661.72 Ha			



Serebozo

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South Goa Forest Division Committee

Final Report

(27-11-2012 to 23-04-2018)



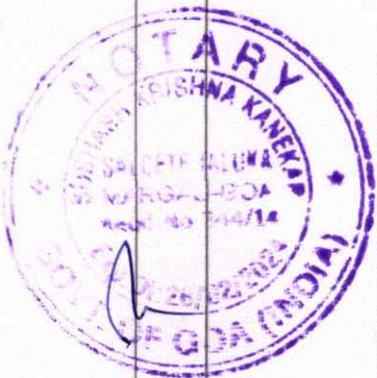
Wild Banana And Cane In Loliem Coast

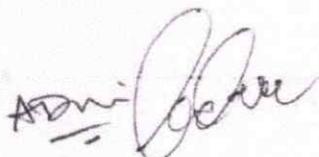
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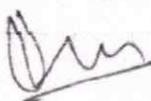
6. Work done. The committee during the five years made 72 field visits, during which it has done ocular estimation of the patches of forests, which came to their attention. Over 96 villages of six Talukas were visited. The list of survey numbers located as prospective private forests, was regularly reported to the office of the PCCF.

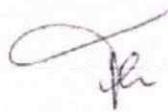
6.1. The composite list of survey numbers comprising of prospective forests along with the GPS readings is given below:

List of Prospective Survey Numbers with GPS Readings South Goa Forest Division Committee				
Sr. No	Name of Village	Taluka	Prospective Survey Nos. identified by SGFDC	GPS Readings
1.	Curtorim	Salcete	418/1	
			447, 449, 457	N 15 16' 78.4" E 073 59' 87.2"
			458, 459, 478, 479	N 15 17' 28.5" E 074 00' 12.7"
			414, 416, 417, 435	N 15 17' 16.6" E 074 00' 44.3"
				N 15 17' 12.3" E 074 00' 50.7"
			418, 433, 434(p), 436	N 15 17' 04.5" E 074 00' 56.5"
			337, 428, 429, 430, 431, 440	N 15 16' 80.3" E 074 00' 58.8"
			399, 400, 404, 405, 419(p), 420, 421, 422, 423, 426, 427	N 15 17' 24.6" E 074 00' 93.0"
			409, 412, 413	N 15 17' 48.8" E 074 00' 67.5"
			230, 235, 236, 239	N 15 17' 11.7" E 074 01' 52.6"
				N 15 17' 14.9" E 074 01' 50.2"
			185, 186(P), 188, 189, 190, 191, 209, 231, 232, 233, 234, 240, 241(P)	N 15 16' 90.8" E 074 01' 95.8"
			183, 184, 247, 248, 249, 256	N 15 16' 76.2" E 074 02' 0.65"
			174, 177, 178, 179, 181, 182, 192, 193	N 15 17' 41.2" E 074 01' 99.8"
150, 155, 156, 157, 158, 160, 161, 162, 180	N 15 17' 15.0" E 074 02' 63.7"			

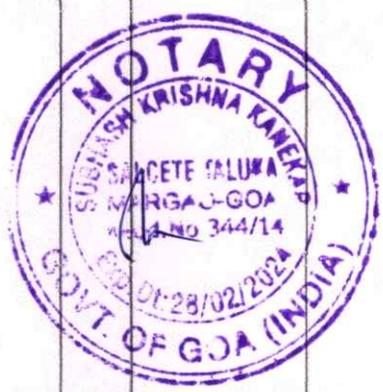


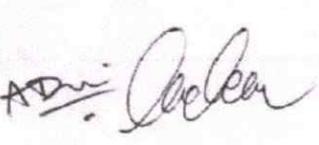
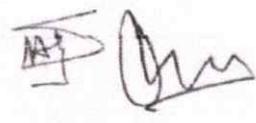







			250, 251, 252, 253, 254, 255, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266	N 15 16' 27.2" E 074 01' 49.2"
2.	Maina	Quepem	30, 31, 32, 54, 55, 56, 57, 59	
			3(P), 10(P), 27(P), 28(P), 30(P), 67(P)	N 15 07' 54.8" E 074 04' 46.3"
			37(P), 41(P), 42(P), 43(P), 44(P), 54(P), 55(P), 56(P), 57(P), 59(P)	N 15 07' 03.0" E 074 05' 04.7"
			16(P), 17(P), 52(P)	N 15 06' 17.8" E 074 06' 01.1"
3.	Dabolim	Mormugao	29, 28, 37, 38, 42, 43, 44, 24, 21, 25	N 15 23' 29.9" E 73 50' 50.1"
				N 15 23' 41.0" E 73 50' 56.8"
			9, 10, 11, 12, 13, 14 & 17	
4.	Issorcim	Mormugao	2, 3, 8, 11, 12, 13, 14, 17	N 15 22' 12.5" E 73 51' 45.4"
5.	Chicolna	Mormugao	14, 17, 21, 22, 23, 25	N 15 21' 39.2" E 73 50' 29.3"
				N 15 22' 05.8" E 73 50' 16.9"
				N 15 21' 52.5" E 73 50' 38.7"
			12 & 13	
6.	Cortalim	Mormugao	101, 102, 105, 126, 127, 129, 120, 121, 122, 218, 219, 221, 222, 223, 233, 234, 230, 231, 270, 268, 267, 269, 231, 17, 14, 16, 18, 20, 21, 22, 25, 26, 32, 33, 34	
7.	Counsua (Cortalim)	Mormugao	142, 149, 152, 155, 163, 167, 168, 169, 170, 179, 184, 188, 189, 190, 193, 194, 195, 203, 204, 205	
8.	Loliem	Canacona	328 (P), 358, 330	
			199, 229, 254, 255, 256, 257, 258, 259, 260, 262, 288, 289, 290, 291, 292, 293, 296, 297	N 14 55' 05.3" E 74 05' 18.4"
				N 14 55' 00.8" E 74 05' 28.3"
			140, 191, 192, 193, 194, 198, 200, 203, 205	N 14 55' 12.0" E 74 05' 02.1"
			139, 141, 144, 145, 146, 268, 269, 270, 271, 272,	
			87, 89, 90, 149, 150, 152, 154, 155, 159, 161, 162, 170, 171, 172, 173, 174, 175, 180, 182, 183, 184, 185, 189, 190	N 14 56' 04.7" E 74 04' 44.5" N 14 56' 14.1" E 74 05' 03.5"

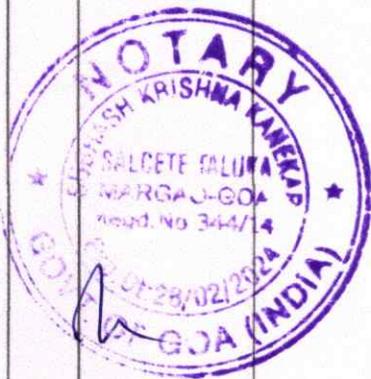


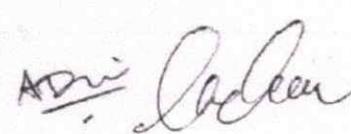




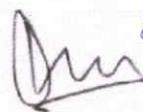
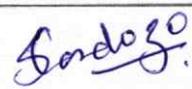


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			191, 193, 194	N 14 55' 52.5" E 74 05' 06.5"
			210, 211, 212, 215	N 14 56' 02.9" E 74 05' 50.4"
			208, 216, 217, 218, 219, 221, 222, 223, 224	N 14 55' 49.4" E 74 06' 37.3"
			142, 230, 232, 233, 234, 235, 236, 238, 239, 241, 242, 243, 244, 245, 247, 248	N 14 55' 37.8" E 74 06' 37.8"
			39, 31, 32, 33, 35, 37, 63(P)	N 14 57' 38.6" E 74 05' 18.3"
			41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 77, 78, 79, 80, 81, 82, 83, 84, 85, 87	N 14 58' 00.1" E 74 04' 28.3" N 14 56' 36.3" E 74 04' 15.0"
			68, 69, 70, 71, 72, 73	
			301, 302, 316, 318, 319, 320, 321, 326	N 14 54' 33.2" E 74 04' 52.6"
			330, 331, 332, 333, 334, 335, 336, 337, 338, 344	N 14 56' 10.2" E 74 03' 10.8"
			280, 346, 347, 348, 349, 352, 353, 354, 355, 356 & 357	N 14 56' 04.5" E 74 03' 09.2"
9	Sancoale	Mormugao	76/7, 77, 72, 71, 78, 80, 80/1, 79, 69, 69/1, 67, 64, 64/3, 285, 259/8, 153/1	
			226, 227, 237, 240, 224, 249, 243, 110, 250	N 15 23' 34.6" E 73 53' 0.48" N 15 23' 44.2" E 73 52' 51.8" N 15 23' 46.5" E 73 52' 52.0" N 15 23' 40.9" E 73 52' 36.3"
			194, 200, 203, 205, 206, 210, 214, 216, 217, 218, 219	N 15 24' 14.9" E 73 51' 52.2"
			194	N 15 23' 31.9" E 73 52' 09.2"
			249, 250	N 15 23' 42.7" E 73 53' 04.1"
			224, 225, 227, 237, 240, 244, 255, 258, 259, 277, 278	
			21, 31, 33, 34, 44, 45, 46, 49, 50	N 15 22' 59.4" E 73 54' 24.6"
			13, 14, 25, 26, 55, 56, 75, 91, 92, 94, 95, 96, 104, 105, 106, 113, 114, 124, 125, 283 & 284	N 15 23' 08.4" E 73 53' 37.1" N 15 23' 04.1" E 73 53' 25.0"
10	Quelossim	Mormugao	112, 113, 126, 127	N 15 22' 57.9" E 73 55' 43.1"




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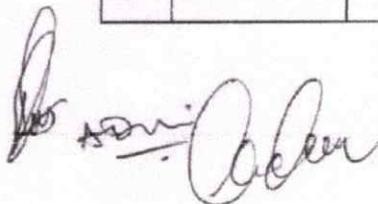
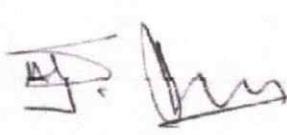
			108, 109, 110, 111, 132, 133, 134, 136, 140, 218, 215	N 15 22' 59.9" E 73 55' 54.4"
			3, 5, 8, 9, 10, 13, 14, 15, 17, 18, 19, 20, 21, 23, 24, 30, 31, 40, 41, 57, 58, 59, 77, 105, 106, 213, 214, 215	
11	Loutulim	Salcete	184, 185, 186, 187, 188, 189, 200, 206, 210, 211, 212, 213, 214, 221, 222, 223, 224, 226, 227, 228, 249, 250, 253, 254, 255, 256, 269, 270, 273, 275, 277, 278, 279, 286, 287, 288, 289, 290, 294, 296, 297, 298, 300, 301, 303, 304, 305, 311, 312, 314, 315, 316, 317, 322, 323, 328, 329, 330, 331, 332, 333, 334.	
			168, 169	N 15 20' 42.4" E 73 58' 27.1"
			53, 55, 56, 57, 60, 61, 62, 63, 65, 66, 67, 68, 69, 118, 119	N 15 20' 24.7" E 73 58' 21.4"
			124, 125, 136, 139, 140, 143, 144, 145, 146, 148, 151, 152, 153, 154, 158, 165, 166, 167, 190, 192, 194	N 15 20' 27.2" E 73 57' 44.7"
			75, 76, 77, 78, 79, 80, 82, 83, 84, 107, 108	N 15 20' 19.6" E 73 58' 53.2" N 15 20' 01.9" E 73 58' 36.8"
	Loutulim	Salcete	22 to 31, 36, 37, 40 to 46, 74, 81, 106, 109	N 15 20' 02.2" E 73 58' 46.6"
12	Camurlim	Salcete	166, 167, 168, 169, 170, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184	N 15 19' 38.0" E 73 58' 44.8"
			91, 92, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 125, 126, 128, 129	
			107, 108, 109, 110, 112, 113, 114, 117, 119, 120, 121	N 15 19' 45.3" E 73 59' 13.1"
			149, 152, 154	N 15 19' 16.2" E 73 58' 46.3"
13	Raia	Salcete	365, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 380, 383, 384, 385, 386, 387, 388, 389	
			362, 363, 364, 390, 391, 398, 399, 400, 401, 402, 403	N 15 19' 11.8" E 17 58' 12.6"

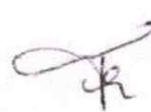


Surjash Krishna Kankar
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			314, 315, 317, 319, 320, 321, 322, 328, 335, 336, 337, 338, 339, 340(P), 341, 342, 343, 356, 357, 359, 360, 361(P), 405(P), 407, 408, 409, 410, 411, 412.	N 15 18' 50.9" E 73 57' 45.5"
			240(P), 241(P), 242(P), 245(P), 249, 250(P), 251(P), 252(P), 253(P)	N 15 18' 17.5" E 73 58' 57.8"
			196, 260, 261, 262, 263	N 15 17' 50.2" E 73 59' 26.7"
			181, 182, 184(P), 185, 186, 187, 188, 189, 190, 191(P), 193, 194, 195(P)	
			207(P), 208(P), 213(P), 214(P)	
14	Nagoa	Salcete	12, 13, 14, 15, 16, 17, 18, 19, 21, 23(P)	N 15 21' 58.30" E 73 55' 06.60"
				N 15 21' 41.20" E 73 55' 16.30"
			34, 37, 38, 39, 40, 42, 43, 44, 45 & 46	N 15 21' 50.0" E 73 55' 44.9"
15	Nuven	Salcete	251, 252, 253, 254(P), 255, 256(P), 262, 263, 264	N 15 19' 02.4" E 73 57' 47.4"
				N 15 19' 33.4" E 73 57' 23.1"
			3, 4, 5, 7, 8, 9, 10	
			234, 239, 240, 243, 244, 245	N 15 19' 20.3" E 73 57' 06.7"
			251	N 15 19' 54.3" E 73 57' 21.5"
			257, 260, 261	N 15 18' 94.2" E 073 57' 47.1"
			227, 228, 229, 230, 231, 232, 233, 271	N 15 19' 26.9" E 073 56' 45.1"
16	Verna	Salcete	97, 98, 99, 100, 101, 103, 105, 108, 109, 110, 113, 114, 126, 145, 147, 148, 149, 151, 152, 153, 159, 161, 162, 169, 171, 182, 183, 184	N 15 20' 52.6" E 73 56' 47.4"
	Verna	Salcete	166, 174, 175, 177, 178, 187, 188, 201, 202	N 15 20' 36.9" E 73 56' 16.5"
			52, 53, 59, 70, 71	N 15 21' 21.7" E 073 56' 25.0"
			51, , 61, 63, 64, 65, 80, 81, 84, 85, 86, 88	N 15 20' 98.1" E 073 56' 77.3"

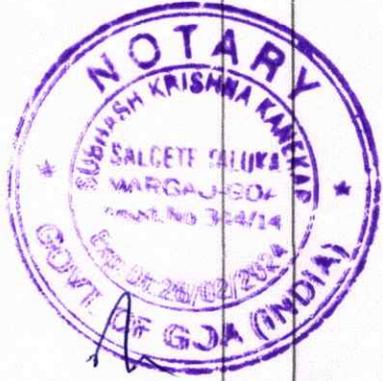




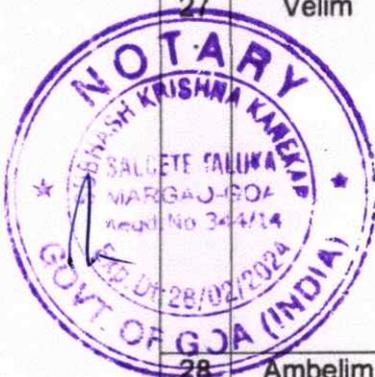
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			46, 47	N 15 20' 92.7" E 073 56' 89.3"
			193, 195, 196, 197, 198	N 15 20' 42.3" E 073 56' 11.6"
			199, 200, 201, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213	N 15 20' 11.6" E 073 55' 77.0"
17	Poinguinim	Canacona	235, 242, 247, 249, 251, 252(p), 256, 258, 259	N 14 59' 46.2" E 74 04' 54.6"
			115, 124, 125, 126, 131, 157, 203, 207, 208, 212, 233	
			76, 77, 84, 85, 102, 103, 105, 157	N 14 58' 48.3" E 74 03' 30.0"
			256, 258	N 14 59' 40.0" E 74 05' 16.3"
			88(P), 89(P), 106(P), 107(P), 108(P), 109(P), 110(P), 111(P), 112(P)	N 14 58' 77.6" E 074 05' 51.5"
			52(P), 54(P), 55(P), 56(P) 59(P), 60(P), 69(P), 70(P), 71(P), 72(P)	N 14 57' 71.5" E 074 06' 10.0"
			40(P)	N 14 58' 81.5" E 074 06' 32.9"
			3(P), 5(P), 6(P), 7(P), 8(P), 9(P)	N 14 59' 25.7" E 074 06' 53.2"
			2(P), 267(P), 268(P), 269(P), 271(P), 272(P), 273(P)	N 14 59' 56.3" E 074 06' 25.8"
				N 14 59' 80.6" E 074 06' 32.1"
18	Guirdolim	Salcete	165, 168, 169	N 15 17' 11.0" E 074 03' 86.0"
19	Macasana	Salcete	1, 2, 6, 8, 9, 150, 151, 152, 154, 155, 157, 159, 160	
			12, 13, 14, 15, 16	N 15 16' 99.0" E 074 03' 31.7"
20	Chicalim	Mormugao	1, 2, 159, 160, 161 & 166	N 15 23' 35.9" E 073 50' 58.2"
				N 15 23' 52.7" E 073 50' 60.8"
			120, 121, 122, 127, 140, 141, 142, 143, 144, 146, 147, 148, 149, 150, 151(P)	N 15 24' 27.9" E 073 50' 67.3"
			136, 137	N 15 24' 27.1" E 073 49' 76.0"
			75, 76, 77	N 15 22' 24.0" E 073 49' 98.4"
			50, 53, 54, 56, 57	N 15 22' 42.5" E 073 49' 98.5"



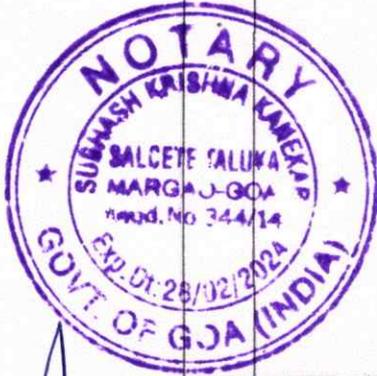
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21	Mullem	Salcete	86, 152 (p), 161, 162, 163, 165, 166, 167, 168, 169, 170, 179	N 15 13' 68.0" E 074 01' 68.8"
			81, 82, 83 (p), 84(p), 85(p), 128(p)	N 15 13' 45.3" E 074 01' 67.3"
			87(p), 114(p), 115(p)	
			15(p), 33(p), 34(p)	N 15 14' 56.3" E 074 01' 79.9"
			51(p), 58(p), 59(p)	N 15 13' 78.6" E 074 02' 60.9"
22	Paroda	Salcete	83(p), 84(p), 85(p), 86(p), 88(p), 89, 90, 91	N 15 13' 45.2" E 074 01' 67.2"
			38(p), 62, 63, 65(p), 66(p), 67(p), 68(p), 69(p), 70, 78, 79, 80, 81, 82	N 15 13' 37.3" E 074 02' 44.9" N 15 13' 13.7" E 074 02' 63.5"
			49(p), 50, 51, 53	N 15 13' 44.0" E 074 03' 42.3"
23	Cavorim	Salcete	125, 126, 127, 128, 129, 130, 137(p), 139(p)	N 15 14' 59.9" E 074 02' 02.6" N 15 14' 78.8" E 074 02' 50.4"
			61(P), 62(P), 65(P), 75(P), 76(P), 77(P), 78(P), 79(P)	N 15 15' 49.3" E 074 01' 53.2"
24	Sarzora	Salcete	27, 51,	N 15 13' 89.8" E 074 00' 51.6" N 15 13' 61.6" E 074 00' 25.5"
			22, 25(p), 26, 28, 196, 211, 212	N 15 13' 0.82" E 074 00' 216"
25	Dramapur	Salcete	183(P), 184(P), 191(P), 239(P), 241(P), 242(P)	N 15 14' 89.2" E 073 59' 01.8"
			12(P), 39(P)	N 15 14' 11.8" E 073 59' 41.0"
26	Chinchinim	Salcete	75(P), 76(P), 113(P), 114(P), 133(P),	N 15 11' 98.3" E 073 59' 20.6"
27	Velim	Salcete	301(P), 302(P), 307(P), 317(P)	N 15 08' 64.7" E 073 57' 99.6" N 15 08' 60.1" E 073 58' 10.0"
			318(P)	N 15 08' 45.6" E 073 57' 67.6"
			280(P), 276(P), 345(P), 351(P), 352(P), 355(P), 357(P), 364(P), 366(P)	N 15 09' 24.4" E 073 58' 09.6" N 15 09' 35.5" E 073 58' 53.7"
28	Ambelim	Salcete	74(P), 77(P), 82(P), 83(P), 84(P)	N 15 09' 69.2" E 073 59' 20.8"



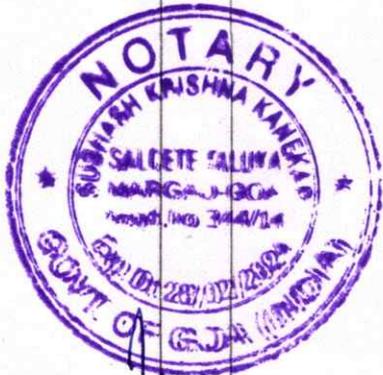
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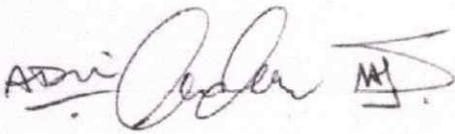
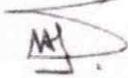
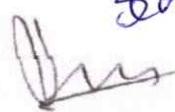
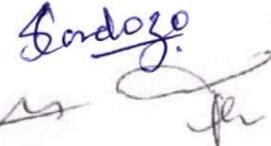
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29	Cuncolim	Salcete	474(P), 479(P), 495(P), 496(P), 497(P), 498(P), 499(P), 518(P), 519(P), 520(P),	N 15 09' 38.9" E 073 59' 82.1"
			447(P), 448(P), 449(P), 450(P), 453(P), 454(P), 458(P), 459(P), 460(P), 475(P), 476(P), 483(P), 486(P), 668(P), 669(P), 674(P)	N 15 09' 94.1" E 074 00' 27.3"
			438(P), 439(P), 440(P), 441(P), 442(P), 443(P), 444(P)	N 15 09' 80.5" E 074 00' 75.4"
			338(P), 339(P)	N 15 10' 67.2" E 074 01' 54.8"
30	Talvorda	Salcete	16(P), 30(P), 54(P), 159(P), 160(P), 162(P), 164(P), 166(P)	N 15 11' 72.9" E 074 01' 48.8"
				N 15 12' 14.4" E 074 01' 74.8"
			140(P), 157(P), 158(P)	N 15 12' 10.7" E 074 00' 95.6"
31	Dicarpalli	Salcete	27(P), 30(P), 31(P)	N 15 14' 99.7" E 073 59' 74.8"
				N 15 14' 95.4" E 073 59' 75.6"
32	St. Jose de Areal	Salcete	273(P), 274(P), 275(P), 276(P), 279(P)	N 15 14' 82.4" E 074 00' 37.6"
			229(P), 230(P), 234(P), 259(P)	N 15 14' 81.8" E 074 00' 37.4"
			134(P)	N 15 14' 97.8" E 074 01' 14.3"
			87(P), 88(P), 89(P), 125(P), 126(P)	N 15 15' 55.2" E 074 01' 44.2"
33	Cuelim	Mormugao	1(P), 51(P), 56(P), 58(P), 60(P), 61(P), 63(P), 68(P), 69(P), 70(P), 71(P), 72(P), 73(P), 74(P), 75(P), 76(P), 77(P)	N 15 21' 63.4" E 073 54' 10.6"
34	Margao City	Salcete	P.T.S.49 Ch. No.1(P), P.T.S.50 Ch. No.1(P), P.T.S.122 Ch. No.1(P), P.T.S.126 Ch. No.1(P), P.T.S.218 Ch. No.1(P)	N 15 16' 48.6" E 073 57' 89.0"
				N 15 17' 61.4" E 073 59' 20.3"
				N 15 17' 28.2" E 073 59' 56.1"
				N 15 16' 97.1" E 073 59' 61.5"
35	Shristhal	Canacona	120(P), 121(P), 122(P), 134(P), 135(P)	N 15 02' 38.7" E 074 04' 64.1"
			7(P), 118(P), 126(P),	N 15 02' 08.4" E 074 04' 40.4"
			46(P), 47(P), 49(P), 52(P)	N 15 01' 36.9" E 074 03' 76.5"

			55(P), 56(P), 57(P), 59(P), 60(P), 61(P), 62(P), 63(P), 68(P), 69(P), 81(P), 88(P)	N 15 01' 74.6" E 074 02' 62.5"
			114(P)	N 15 02' 76.5" E 074 02' 47.7"
36	Nagorcem-Palolem	Canacona	159(P), 160(P), 162(P)	N 15 01' 13.7" E 074 01' 52.6"
			249(P), 252(P), 285(P)	N 15 00' 17.9" E 074 03' 46.4"
	Nagorcem-Palolem	Canacona	119(P), 122(P), 123(P)	N 15 00' 74.6" E 074 00' 98.7"
37	Agonda	Canacona	59(P), 63(P), 64(P), 73(P)	N 15 02' 14.3" E 074 01' 07.5"
			72(P), 74(P), 76(P), 77(P), 78(P), 81(P)	N 15 02' 12.2" E 074 00' 75.3"
			76(P), 78(P), 79(P)	N 15 02' 05.7" E 074 00' 31.4"
			75(P)	N 15 02' 03.7" E 074 00' 21.6"
			94(P), 105(P), 106(P), 107(P), 108(P), 109(P), 110(P), 111(P), 116(P)	N 15 02' 13.6" E 073 59' 88.5"
			53(P), 55(P), 65(P), 66(P), 67(P), 70(P), 71(P), 72(P)	N 15 02' 50.9" E 074 00' 42.4"
			37(P), 39(P), 40(P), 43(P)	N 15 02' 85.4" E 074 00' 05.8"
			2(P), 15(P), 22(P), 23(P), 24(P), 26(P), 29(P), 31(P), 32(P), 33(P), 34(P)	N 15 03' 17.2" E 074 00' 0.87"
				N 15 03' 52.7" E 073 59' 88.6"
				N 15 03' 46.0" E 073 59' 39.3"
	Agonda	Canacona	20(P), 21(P)	N 15 03' 71.5" E 073 59' 79.8"
			6(P), 9(P), 10(P)	N 15 03' 26.6" E 073 58' 95.8"
38	Cola	Canacona	76(P), 85(P)	N 15 03' 74.8" E 073 59' 37.6"
			73(P), 75(P)	N 15 03' 79.6" E 073 59' 35.0"
			29(P), 30(P), 31(P), 65(P)	N 15 04' 08.3" E 073 59' 69.3"
			41(P), 42(P), 43(P), 44(P), 52(P), 55(P), 56(P)	N 15 04' 34.8" E 074 00' 03.2"



			7(P), 20(P), 21(P), 22(P), 23(P), 24(P), 25(P), 26(P), 27(P), 35(P), 36(P), 37(P), 38(P), 39(P), 91(P), 92(P), 96(P), 97(P), 98(P)	N 15 03' 98.7" E 073 59' 43.0"
			106(P), 109(P), 110(P), 111(P), 128(P), 130(P), 131(P), 132(P), 133(P), 134(P), 135(P), 136(P), 137(P), 138(P), 139(P), 140(P), 141(P), 147(P), 148(P), 149(P), 151(P), 152(P), 153(P), 154(P), 155(P), 156(P), 157(P), 158(P), 164(P), 165(P), 166(P), 167(P), 168(P)	N 15 03' 44.4" E 073 58' 26.0" N 15 03' 98.5" E 073 58' 07.8"
			162(P), 164(P), 165(P), 167(P), 168(P), 170(P), 171(P), 172(P), 173(P), 174(P), 175(P), 176(P), 178(P), 370(P)	N 15 04' 36.4" E 073 57' 41.1"
			343(P), 344(P), 345(P), 284(P), 285(P), 286(P), 287(P), 288(P), 289(P), 295(P), 297(P)	N 15 06' 71.6" E 073 56' 18.9"
			335(P), 336(P), 339(P), 349(P), 350(P)	N 15 06' 59.0" E 073 56' 58.1"
			276(P), 280(P), 281(P), 290(P), 291(P), 292(P), 298(P), 299(P), 300(P), 302(P), 313(P), 316(P), 321(P),	N 15 06' 26.4" E 073 56' 44.2"
			33(P), 34(P), 194(P), 195(P), 323(P), 324(P), 325(P), 328(P), 329(P), 332(P), 350(P), 354(P), 357(P), 358(P)	N 15 06' 10.1" E 073 56' 74.6"
			212(P), 219(P), 243(P), 245(P), 246(P), 247(P), 248(P), 259(P), 260(P), 261(P), 262(P), 263(P)	N 15 05' 17.0" E 073 55' 21.6"
			211(P), 212(P), 213(P), 214(P), 215(P), 216(P)	
39	Quitai	Quepem	72(P), 73(P), 74(P), 75(P), 79(P), 80(P)	N 15 08' 44.5" E 073 57' 29.4"
			44(P), 46(P), 47(P), 49(P), 59(P), 60(P), 61(P), 64(P), 65(P), 66(P)	N 15 07' 87.4" E 073 57' 06.0"
			12(P), 21(P), 22(P), 23(P), 24(P), 93(P), 95(P), 96(P), 97(P), 98(P), 99(P), 100(P)	N 15 07' 62.7" E 073 57' 38.6"
40	Naquerim	Quepem	117(P), 118(P)	N 15 07' 55.9" E 073 56' 55.7"

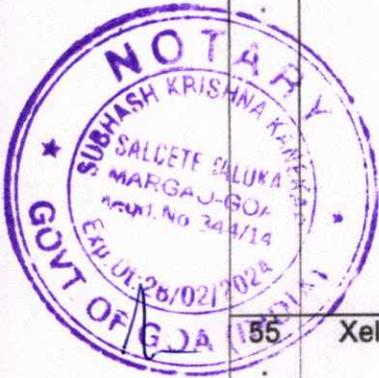


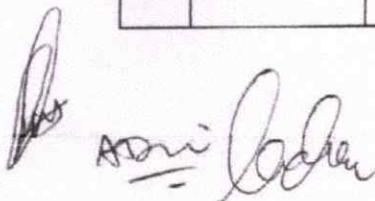
A collection of handwritten signatures and initials in blue ink. One signature is clearly legible as 'Sondogo'. There are several other scribbled signatures and initials, including one that looks like 'AT' and another that looks like 'JK'.

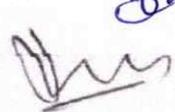


			44(P), 46(P), 35(P), 58(P), 59(P), 60(P), 61(P), 62(P), 63(P), 64(P), 65(P), 66(P), 68(P), 69(P), 70(P), 71(P), 72(P), 73(P), 74(P), 75(P), 76(P), 79(P), 80(P), 81(P), 82(P), 83(P), 86(P), 87(P), 89(P), 90(P), 91(P), 93(P), 94(P), 95(P), 96(P), 97(P), 98(P), 99(P), 100(P), 101(P), 102(P), 103(P), 104(P)	N 15 06' 86.0" E 073 57' 48.6"
			11(P), 12(P), 13(P), 27(P), 28(P), 29(P), 30(P), 31(P), 32(P), 33(P), 34(P), 37(P), 38(P), 40(P), 16(P), 17(P), 18(P), 19(P), 21(P), 23(P)	N 15 06' 21.5" E 073 57' 34.6"
			1(P), 5(P), 6(P), 7(P), 47(P), 48(P), 144(P), 145(P), 146(P), 147(P), 148(P), 149(P), 156(P), 159(P)	N 15 06' 81.2" E 073 58' 56.7"
			124(P), 125(P), 126(P), 127(P), 138(P), 142(P), 143(P)	
41	Fatorpa	Quepem	8(P), 9(P), 10(P), 11(P), 12(P), 17(P), 21(P), 23(P), 28(P), 29(P), 50(P), 51(P), 59(P), 61(P)	N 15 09' 28.2" E 073 59' 91.2" N 15 08' 77.4" E 073 59' 01.5"
42	Morpila	Quepem	11(P), 12(P), 14(P)	N 15 07' 53.6" E 073 59' 61.4" N 15 07' 17.8" E 073 59' 20.2"
			21(P), 22(P), 32(P), 33(P)	N 15 07' 17.4" E 074 00' 44.7"
43	Quedem	Quepem	8(P), 9(P)	N 15 06' 00.3" E 074 01' 13.1"
			29(P)	N 15 05' 16.5" E 074 00' 37.9"
44	Quisconda	Quepem	14(P)	N 15 04' 50.3" E 074 06' 28.5"
45	Paddi	Quepem	22(P), 23(P), 24(P), 27(P)	N 15 05' 20.3" E 074 03' 44.7"
46	Tiloi	Quepem	20(P), 21(P), 22(P)	
47	Balli	Quepem	18(P), 23(P), 87(P), 91(P), 92(P), 93(P), 96(P), 97(P), 100(P), 105(P), 106(P), 109(P), 112(P)	
48	Adnem	Quepem	8(P), 9(P), 14(P), 15(P), 18(P), 19(P), 21(P), 23(P)	N 15 10' 22.46" E 074 02' 32.50"
			24(P), 25(P), 26(P), 27(P), 28(P), 29(P)	N 15 10' 38.10" E 074 02' 57.60"

			50(P), 51(P), 54(P), 55(P), 67(P), 68(P), 74(P), 75(P), 76(P), 77(P), 84(P), 86(P), 87(P), 89(P), 92(P), 94(P), 95(P), 96(P)	
49	Ambaulim	Quepem	16(P), 32(P), 35(P), 143(P), 146(P), 154(P)	N 15 10' 92.3" E 074 02' 55.3"
50	Assolda	Quepem	28(P), 42(P), 43(P), 44(P), 45(P), 46(P), 47(P), 48(P), 51(P), 52(P)	N 15 15' 67.5" E 074 04' 33.4"
51	Xic-Xelvona	Quepem	11(P), 18(P), 19(P), 20(P), 21(P), 22(P), 25(P), 32(P)	N 15 15' 87.4" E 074 04' 73.5"
52	Xelvona	Quepem	8(P), 9(P), 11(P), 12(P), 13(P)	N 15 15' 87.9" E 074 05' 19.6"
			25(P), 29(P), 30(P), 49(P)	N 15 16' 10.2" E 074 04' 66.3"
53	Odar	Quepem	4(P), 5(P), 14(P), 15(P), 16(P), 29(P), 30(P), 35(P), 36(P)	N 15 15' 59.3" E 074 05' 45.5"
54	Sirvoi	Quepem	43(P), 44(P), 45(P), 46(P), 47(P), 48(P), 49(P), 50(P), 51(P)	N 15 13' 10.0" E 074 05' 43.0"
				N 15 13' 18.6" E 074 05' 58.0"
			86(P), 87(P), 88(P), 89(P)	N 15 11' 41.0" E 074 06' 28.7"
			90(P), 91(P), 94(P), 95(P), 96(P), 97(P)	N 15 11' 39.1" E 074 06' 05.2"
55	Xeldem	Quepem	130(P), 149(P), 157(P), 158(P), 164(P), 166(P)	N 15 12' 00.9" E 074 05' 35.6"
			6(P), 7(P), 8(P), 9(P), 292(P), 293(P), 309(P), 311(P), 312(P)	N 15 15' 07.6" E 074 05' 05.7"
			236(P), 237(P), 238(P), 239(P), 240(P), 241(P), 266(P), 267(P), 280(P), 281(P)	N 15 14' 24.1" E 074 04' 39.8"
56	Deao	Quepem	111(P)	N 15 11' 61.7" E 074 04' 10.4"
			100(P), 101(P), 102(P), 103(P), 104(P), 105(P), 110(P), 112(P)	N 15 11' 62.5" E 074 04' 36.1"
				N 15 11' 32.4" E 074 04' 73.5"
				N 15 11' 40.7" E 074 05' 19.7"
57	Cacora	Quepem	67(P), 70(P), 72(P), 165(P), 167(P), 170(P), 171(P), 172(P), 231(P)	N 15 13' 97.3" E 074 07' 74.8"
			26(P), 44(P), 45(P), 46(P), 50(P), 51(P), 52(P), 53(P), 55(P), 92(P), 96(P), 98(P), 103(P), 104(P)	N 15 14' 69.3" E 074 07' 46.1"
			61(P), 62(P), 63(P), 64(P)	N 15 14' 30.4" E 074 07' 68.6"







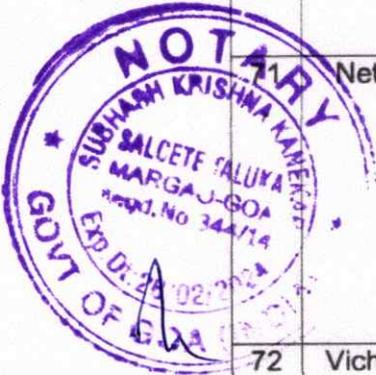

369



58	Nagvem	Quepem	21(P), 23(P), 24(P),	N 15 12' 79.6"	
				E 074 07' 31.4"	
59	Zanodem	Quepem	12(P), 13(P), 14(P), 19(P), 21(P), 22(P)	N 15 12' 14.6"	
				E 074 08' 56.1"	
60	Molcomem	Quepem	63(P), 64(P)	N 15 11' 98.9"	
				E 074 07' 88.5"	
				82(P), 83(P), 84(P)	N 15 11' 12.2"
				E 074 08' 00.4"	
61	Cavrem	Quepem	12(P), 14(P), 53(P)	N 15 09' 48.2"	
				E 074 08' 21.6"	
62	Rivona	Sanguem	120(P)	N 15 11' 44.27"	
				E 074 07' 22.13"	
63	Pirla	Quepem	5(P), 6(P)	N 15 08' 22.0"	
				E 074 04' 49.2"	
				120(P)	N 15 06' 50.1"
64	Corla	Quepem	10(P)	E 074 06' 20.1"	
				5(P), 6(P)	N 15 06' 42.74"
				E 074 07' 38.3"	
65	Cazur	Quepem	6(P)	N 15 06' 04.3"	
				E 074 07' 74.5"	
				30(P), 31(P), 32(P), 34(P), 46(P)	N 15 06' 30.5"
66	Undoma	Quepem	3(P), 4(P), 6(P), 7(P)	E 074 08' 22.9"	
				12(P), 15(P), 16(P), 20(P), 22(P), 23(P), 54(P)	N 15 05' 12.5"
				E 074 08' 22.9"	
67	Sulcoma	Quepem	45(P), 46(P)	N 15 05' 12.5"	
				E 074 08' 22.9"	
				10(P)	N 15 05' 05.5"
68	Colomba	Sanguem	42(P), 43(P), 44(P), 45(P), 50(P), 53(P), 55(P), 56(P), 74(P), 75(P), 90(P), 91(P), 144(P)	E 074 10' 02.6"	
				3(P), 4(P), 6(P), 7(P)	N 15 11' 27.28"
				E 074 08' 57.49"	
69	Pirla	Quepem	5(P), 6(P)	N 15 10' 50.04"	
				E 074 09' 46.5"	
				1(P), 12(P), 17(P), 18(P), 21(P), 23(P), 27(P)	N 15 11' 10.11"
70	Pirla	Quepem	5(P), 6(P)	E 074 10' 05.9"	
				24(P), 26(P), (17(P), 18(P) near dam)	N 15 05' 20.2"
				E 074 09' 59.87"	
71	Pirla	Quepem	5(P), 6(P)	N 15 05' 37.16"	
				E 074 09' 44.17"	
				36(P), 37(P), 38(P), 40(P)	N 15 06' 24.52"
72	Pirla	Quepem	5(P), 6(P)	E 074 09' 37.92"	
				13(P), 14(P), 17(P), 18(P), 19(P), 21(P), 26(P), 29(P), 31(P)	N 15 09' 07.55"
				E 074 09' 22.9"	

Indogo

69	Curpem	Sanguem	5(P), 6(P), 13(P), 14(P), 15(P), 18(P), 19(P), 22(P), 24(P), 62(P)	N 15 09' 19.87" E 074 10' 39.01"
			26(P), 27(P), 28(P), 30(P), 31(P), 34(P), 37(P), 38(P)	N 15 09' 19.64" E 074 09' 54.41"
			33(P), 36(P), 37(P), 48(P), 40(P), 51(P)	N 15 09' 07.32" E 074 11' 28.04"
70	Portem	Sanguem	14(P), 18(P)	N 15 07' 11.53" E 074 11' 40.88"
			10(P), 19(P), 20(P), 22(P), 25(P), 28(P), 29(P), 38(P)	N 15 08' 31.04" E 074 12' 03.7"
71	Neturim	Sanguem	20(P), 24(P), 27(P), 33(P)	N 15 04' 56.34" E 074 12' 46.52"
			74(P), 75(P), 78(P), 90(P), 92(P), 97(P), 100(P), 101(P), 102(P), 103(P)	N 15 15' 34.86" E 074 23' 37.75"
			110(P), 111(P), 113(P), 132(P)	N 15 06' 37.67" E 074 13' 4.12"
72	Vichundrem	Sanguem	36(P), 43(P), 48(P), 49(P), 50(P)	N 15 05' 6.01" E 074 10' 34.09"
73	Salauli	Sanguem	20(P), 21(P), 22(P), 23(P), 27(P), 36(P), 37(P), 38(P), 39(P), 40(P), 50(P)	N 15 11' 49.63" E 074 11' 11.74"
74	Uguem	Sanguem	56(P), 57(P), 58(P), 59(P), 63(P), 81(P)	N 15 13' 32.61" E 074 12' 13.16"
			1(P), 4(P), 5(P), 6(P), 19(P)	N 15 13' 26.52" E 074 11' 24.49"
			39(P), 41(P), 42(P), 43(P), 46(P), 47(P), 48(P), 52(P), 54(P), 57(P),	N 15 15' 6.51" E 074 12' 13.82"
			67(P), 70(P)	N 15 13' 07.0" E 074 13' 13.3"
75	Patiem	Sanguem	20(P), 21(P), 22(P), 23(P), 26(P), 27(P), 47(P), 48(P), 49(P)	N 15 14' 29.36" E 074 13' 30.48"
76	Muguli	Sanguem	4(P), 9(P), 15(P), 16(P), 18(P), 19(P), 20(P), 21(P), 22(P), 23(P), 24(P), 26(P), 27(P), 29(P), 30(P), 38(P)	N 15 14' 50.12" E 074 8' 41.38"
	Muguli	Sanguem	39(P), 40(P), 41(P), 42(P), 43(P), 44(P), 45(P), 47(P), 48(P), 49(P), 52(P), 53(P)	N 15 14' 58.00" E 074 10' 15.34"



Handwritten signatures and names:
 [Signature] [Signature] [Signature] **Endojo** [Signature]

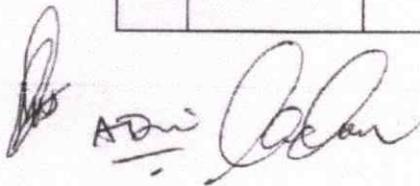
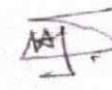
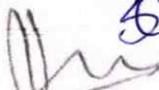
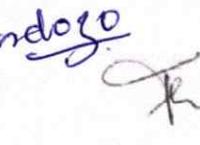
77	Sanvorde m	Sanguem	12(P), 14(P), 40(P), 41(P), 43(P), 51(P), 58(P), 59(P), 65(P), 66(P), 71(P), 72(P), 73(P), 74(P), 76(P)	N 15 16' 23.6" E 074 06' 09.6"
				N 15 16' 37.7" E 074 07' 09.3"
				N 15 16' 31.3" E 074 07' 23.9"
			49(P), 52(P), 53(P), 54(P),	N 15 17' 00.7" E 074 07' 18.8"
78	Comproi	Sanguem	9(P), 10(P), 15(P), 16(P), 20(P), 23(P)	N 15 15' 50.1" E 074 07' 25.4"
				N 15 15' 17.0" E 074 08' 03.6"
79	Coranguini m	Sanguem	2(P), 3(P), 4(P), 5(P), 6(P), 7(P), 8(P), 9(P), 10(P), 11(P), 12(P), 13(P), 16(P), 17(P), 18(P), 19(P), 21(P), 22(P), 23(P), 24(P), 26(P)	N 15 15' 34.1" E 074 08' 36.4"
				N 15 16' 00.4" E 074 08' 54.9"
80	Antoriem	Sanguem	2(P), 3(P), 4(P), 5(P), 6(P), 7(P), 8(P), 9(P), 10(P), 11(P), 12(P), 13(P), 14(P), 15(P), 16(P), 17(P), 18(P), 19(P), 20(P), 21(P), 22(P), 23(P), 24(P), 25(P)	N 15 16' 57.4" E 074 08' 04.6"
81	Rumbrem	Sanguem	12(P), 13(P), 14(P), 15(P), 16(P), 17(P), 18(P), 19(P), 20(P), 21(P), 25(P), 26(P), 27(P), 28(P), 29(P), 31(P), 32(P), 34(P), 35(P)	N 15 17' 08.2" E 074 07' 23.4"
			5(P), 6(P)	N 15 17' 17.2" E 074 08' 11.8"
			23	N 15 17' 13.92" E 074 06' 58.55"
				N 15 17' 9.99" E 074 06' 56.13"
				N 15 17' 3.64" E 074 06' 52.95"
82	Moissal	Dharbandora	20(P), 21(P)	N 15 17' 23.6" E 074 06' 34.9"
			12(P)	N 15 18' 13.8" E 074 06' 07.2"
			01(P), 02(P), 11(P)	N 15 18' 13.1" E 074 00' 05.0"
			9(P), 10(P)	N 15 18' 13.3" E 074 05' 55.5"
			3(P), 4(P), 5(P), 6(P)	N 15 18' 03.0" E 074 05' 41.6"
83	Naiquinim	Sanguem	4(P), 6(P),	N 15 08' 80.3" E 074 13' 03.2"



[Signature] [Signature] [Signature] [Signature] [Signature]

			33(P), 35(P), 38(P), 39(P)	N 15 09' 30.0" E 074 13' 61.2"
			16(P), 18(P), 26(P), 27(P), 29(P)	N 15 09' 67.8" E 074 13' 83.6"
			1(P)	N 15 08' 67.4" E 074 13' 40.2"
84	Cumbari	Sanguem	23(P), 24(P)	N 15 10' 0.92" E 074 15' 04.5"
			19(P),	N 15 10' 94.7" E 074 15' 94.6"
85	Villiena	Sanguem	20(P)	N 15 09' 71.8" E 074 14' 18.4"
86	Bati	Sanguem	28(P)	N 15 11' 93.9" E 074 14' 07.5"
			29(P), 54(P)	N 15 11' 85.0" E 074 14' 42.7"
				N 15 11' 58.1" E 074 14' 68.9"
			36(P), 36/A(P)	N 15 11' 51.8" E 074 15' 90.2"
			45(P), 46(P), 47(P), 48(P), 50(P)	N 15 10' 94.7" E 074 15' 94.6"
			23(P), 24(P), 25(P), 28(P)	N 15 11' 56.6" E 074 14' 19.4"
87	Potrem	Sanguem	9(P), 13(P), 14(P), 15(P), 17(P), 18(P), 27(P), 28(P), 29(P), 30(P), 36(P)	N 15 12' 03.9" E 074 16' 03.5"
				N 15 12' 32.4" E 074 14' 45.9"
88	Tudou	Sanguem	2(P), 3(P), 4(P), 13(P), 18(P), 21(P), 22(P), 23(P), 26(P)	N 15 14' 02.6" E 074 13' 46.3"
				N 15 11' 56.6" E 074 14' 19.4"
89	Sanguem	Sanguem	60(P), 63(P), 64(P), 66(P), 72(P), 73(P), 80(P)	N 15 11' 56.0" E 074 04' 37.3"
				N 15 14' 12.3" E 074 09' 12.3"
90	Cotarlim	Sanguem	39(P), 44(P), 47(P)	N 15 13' 18.4" E 074 08' 55.2"
			21(P), 29(P)	N 15 12' 37.7" E 074 07' 50.9"
				N 15 13' 42.6" E 074 08' 12.1"
91	Xelpem	Sanguem	5(P), 6(P), 7(P), 8(P), 9(P), 18(P), 19(P), 20(P), 21(P), 22(P), 55(P)	N 15 12' 41.5" E 074 09' 55.1"
				N 15 12' 10.2" E 074 09' 31.4"
				N 15 11' 36.9" E 074 09' 54.6"



92	Codli	Dharbandora	18(P), 19(P)	N 15 13' 41.3" E 074 08' 30.2"
			164(P), 166(P), 167(P), 168(P), 171(P), 172(P)	N 15 21' 73.2" E 074 05' 59.2"
			4(P), 5(P), 6(P), 7(P), 9(P)	N 15 21' 45.6" E 074 06' 52.9"
			28(P), 31(P), 32(P)	N 15 21' 96.5" E 074 08' 17.2"
			34(P), 35(P)	N 15 21' 07.6" E 074 08' 16.9"
			120(P), 154(P), 156(P)	N 15 20' 49.5" E 074 07' 67.9"
			162(P), 163(P)	N 15 20' 50.6" E 074 06' 44.8"
			127(P), 145(P), 146(P), 150(P)	N 15 20' 50.6" E 074 06' 44.8"
			88(P), 102(P), 103(P)	N 15 20' 06.8" E 074 07' 07.8"
			104(P), 131(P)	N 15 19' 53.5" E 074 06' 50.0"
			105(P), 106(P), 108(P), 109(P), 110(P), 139(P)	N 15 19' 42.8" E 074 06' 42.2"
			87(P)	N 15 19' 30.7" E 074 06' 47.5"
			68(P), 69(P), 70(P), 71(P), 74(P), 85(P)	N 15 19' 23.0" E 074 06' 40.7"
			115(P)	N 15 20' 83.1" E 074 07' 19.9"
			125(P)	N 15 20' 13.5" E 074 06' 46.8"
			61(P), 62(P), 64(P), 65(P), 66(P), 90(P), 140(P), 142(P), 143(P), 144(P)	N 15 20' 36.9" E 074 06' 28.5"
72(P), 73(P), 75(P), 76(P), 77(P), 78(P), 79(P), 80(P), 81(P)	N 15 18' 97.6" E 074 06' 92.8"			
93	Camorcon da	Dharbandora	23(P)	N 15 19' 18.4" E 074 06' 40.8"
			02(P), 03(P), 04(P), 34(P), 35(P)	N 15 19' 11.7" E 074 05' 34.2"
				N 15 18' 55.7" E 074 05' 46.7"
94	Bandoli	Dharbandora	5(P), 6(P), 11(P), 12(P), 13(P), 14(P), 17(P), 64(P), 65(P), 66(P), 69(P), 70(P), 71(P), 72(P), 74(P), 80(P), 86(P), 87(P), 105(P)	N 15 18' 10.6" E 074 08' 06.6" N 15 18' 53.5" E 074 07' 26.9"



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			106(P), 107(P), 109(P), 110(P), 111(P)	N 15 17' 60.9" E 074 08' 04.6"
			89(P)	N 15 18' 00.2" E 074 07' 08.2"
			76(P), 81(P), 83(P), 85(P)	N 15 17' 52.5" E 074 07' 14.6"
			90(P), 92(P), 93(P)	N 15 17' 51.3" E 074 06' 56.1"
			2(P), 3(P), 4(P)	N 15 18' 27.8" E 074 07' 23.6"
			19(P), 20(P), 21(P), 25(P), 27(P), 28(P)	N 15 18' 18.2" E 074 07' 36.9"
			43(P), 44(P), 45(P)	N 15 18' 47.5" E 074 08' 19.8"
95	Cormonem	Dharbandora	9(P), 11(P), 14(P), 15(P), 16(P)	N 15 19' 58.6" E 074 09' 27.5"
96	Santona	Sanguem	70(P), 77(P)	N 15 17' 17.2" E 074 08' 11.8"
			1(P)	N 15 17' 46.4" E 074 08' 19.7"
			3(P), 73(P), 74(P)	N 15 17' 34.0" E 074 08' 29.2"
			2(P)	N 15 17' 34.0" E 074 08' 38.4"
			18(P), 19(P), 33(P), 67(P)	N 15 17' 20.3" E 074 08' 33.3"
			34(P), 35(P), 36(P)	N 15 17' 06.6" E 074 08' 45.6"
			60(P), 62(P), 63(P)	N 15 16' 34.2" E 074 08' 54.8"
			51(P), 54(P)	N 15 16' 33.9" E 074 09' 08.3"
			48(P)	N 15 16' 53.7" E 074 09' 44.0"
			46(P), 47(P)	N 15 17' 04.1" E 074 09' 45.6"
			44(P), 45(P)	N 15 17' 06.6" E 074 09' 44.2"
			28(P)	N 15 17' 18.6" E 074 09' 30.6"
			27(P)	N 15 17' 30.3" E 074 09' 37.0"
97	Cusmane	Quepem	53(P), 54(P)	N 15 13' 34.1" E 074 03' 51.6"



6.2. Final Identification. The committee has finally identified ten patches of forests in Mormugao Taluka alone, till it was disbanded. The property of M/s

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Department of Forest

Notification

No. DCF(WP)/Pvt. For/16(THC)/2013(WZ)/19-20/119

Read: Notification No. DCF(WP)/Pvt. For/16(THC)/2013(WZ)/19-20/26 dated 21-01-2020.

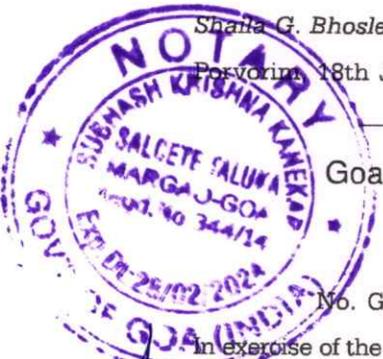
In partial modification to the Notification No. DCF(WP)/Pvt. For/16(THC)/2013(WZ)/19-20/26 dated 21-01-2020, the Chief Conservator of Forests shall be the Chairman of the Committee instead of Conservator of Forests (Conservation) and the rest of the content remains the same.

This issues with the approval of the Government.

By order and in the name of the Governor of Goa.

Shaila G. Bhosle, Under Secretary (Forests).

Porvorim, 18th June, 2020.



Goa Housing Board

Order

No. GHB/ADM/185/2020

In exercise of the powers conferred by Regulation 3 of the Goa Housing Board (Appointment and Functions of Technical Committee) Regulations, 2012, the Goa Housing Board, with the prior approval of the Government conveyed vide letter No. 2/3/2015/HSG/337 dated 15-06-2020, hereby re-constitutes the Technical Committee consisting of the following members, namely:-

1. Chairman of the Goa Housing Board — Chairman.
2. Secretary/Managing Director of Goa Housing Board — Member.
3. Shri Santosh Mhapne, Superintendent Engineer, Public Works Department — Member.
4. Ar. Shri Umesh Balkrishna Shirodkar — Member.
5. Shri Sanjay Sawant, Architect — Member.
6. Housing Engineer, Goa Housing Board — Member Secretary.

Nikhil Desai, Managing Director.

Porvorim, 18th June, 2020.

V. No. AP-116/2020.

Department of Law & Judiciary

Law (Establishment) Division

Order

No. 5/40-6/89/LD(Estt)/1012

Whereas, the Government vide Notification No. 5/40-6/89/LD(Estt.) dated 21-02-1990, published in the Official Gazette, Series II No. 48 dated 01-03-1990, appointed Mr. Estevam Felizardo de Assuncao Godinho, Advocate (hereinafter referred as the "Applicant") as a Notary for the period of three years with effect from 04-02-1990, for the area of Panaji Judicial Senior Division;

And whereas, the Government vide Certificate of Practice dated 21-02-1990 has certified that the Applicant is authorized to practice as a Notary for a period of three years from 04-02-1990 for the area of Panaji Judicial Senior Division;

And whereas, the Government on the request of the Applicant had renewed his Certificate of Practice as a Notary for subsequent 05 terms and the period of validity of the Certificate of Practice in the Endorsement dated 12-05-2009 issued to the Applicant and has expired on 03-02-2014;

And whereas, the Applicant has failed to renew his Certificate of Practice, six months prior to expiry of the period of validity of the said Certificate of Practice until his period expired on i.e. 03-02-2014, as required under sub-section (2) of Section 5 of the Notaries Act, 1952 (Central Act 53 of 1952) and sub-rule (4) of Rule 8B of the Notaries Rules, 1956 (hereinafter referred as the "said Act" and "said Rule");

Now therefore, in pursuance of Clause (f) of Section 10 of the said Act, the Government of Goa, hereby removes the name of the Applicant entered as a Notary from the Register maintained by it under Section 4 of the said Act.

By order and in the name of the Governor of Goa.

Amir Y. Parab, Under Secretary (Law-Estt.).

Porvorim, 15th June, 2020.

Order

No. 5-40-95/LD(9)/1013

Whereas, the Government vide Notification No. 5-40-96/LD(9) dated 03-09-1996, published in the Official Gazette, Series II No. 29 dated 17-10-1996, appointed Shri Kumar S. Gaitonde, Advocate

Parab